

**BEFORE THE NATIONAL GREEN TRIBUNAL AT NEW DELHI**  
**O.A NO. 606 OF 2018**

**IN THE MATTER OF:-**

**Compliance of Municipal Solid Waste Management Rules, 2016**

NODH: 10 / 08 / 2019

**INDEX**

S. No	Particulars	Page
1	Affidavit on behalf of the Union Territory of Lakshadweep, in compliance of the order, dated 14.05.2019 passed by the Hon'ble National Green Tribunal (PB), New Delhi in OA-606/2018	48-53
2	<b><u>Annexure-R-1</u></b> A copy of monthly monitoring report, Dtd. 30.05.2019 .	54-57
3	<b><u>Annexure-R-2</u></b> A copy of monthly monitoring report, Dtd. 28.06.2019 .	58-61
4	<b><u>Annexure-R-3</u></b> A copy of monthly monitoring report, Dtd. 30.06.2019	62-68
5	<b><u>Annexure-R-4</u></b> Compliance letters with regard to RO plant in Lakshadweep by Respondent No- 3 and Respondent No- 4	69-70
6	<b><u>Annexure-R-5</u></b> Observation Report under Rule 22 of the Solid Waste Management Rules, 2016.	71-72
7	<b><u>Annexure-R-6</u></b> Annual Report under Solid waste management Rules, 2016 for the Year 2018-19.	73-89
8	<b><u>Annexure-R-7</u></b> Annual Report under Plastic waste Management Rules, 2016 for the Year 2016-17	90-92
9	<b><u>Annexure-R-8</u></b> Annual Report under Plastic waste Management Rules, 2016 for the Year 2017-18	93-95
10	<b><u>Annexure-R-9</u></b> Annual Report under	96-109

	Plastic waste Management Rules, 2016 for the Year - 2018-19	
11	<b><u>Annexure-R-10</u></b> Report of Raids/Inspections against the use of Plastic carry bags Shop/Market/Hotels during the Period May-2019, July 19	110
12	<b><u>Annexure-R-11</u></b> Annual Reports of Bio-Medical waste Management for the Year 2017.	111-114
13	<b><u>Annexure-R-12</u></b> Annual Reports of Bio-Medical waste Management for the Year - 2018	115-118
14	<b><u>Annexure-R-13</u></b> Notification of Monitoring Cell for integrated waste Management activities	119-
15	<b><u>Annexure-R-14</u></b> Minutes of Monitoring Cell conducted its first meeting on 15th July, 2019	120-122
16	<b><u>Annexure-R-15</u></b> Notification of the Constitution of Special Task Force (STF)	123
17	<b><u>Annexure-R-16</u></b> Minutes of Meeting of the special Task Force	124-128
18.	VAKALATNAMMA	129-130
19.	Proof of Service	131

Filed By

*Rajesh Kumar Das*

**Rajesh Kumar Das**

Legal Counsel for Lakshadweep Administration  
B-244, LGF, G.K. PART-1,  
NEW DELHI

Contact-9868676799, 9871795199

Email ID:Orajputra@gmail.com

**Report in Compliance to Order Dated 14.**  
**Application No. 606/2018 before National**  
**New Delhi.**

al

The present report contains the progress that has been made pursuant to the order of the Hon'ble NGT of 14.05.2019 and in compliance to the directive at para 45(ii) to furnish quarterly report and first one by 10.08.2019.

The point wise progress is as follows:-

1. As per directive at para 45(i) the Advisor has held 3 monthly monitoring meetings on 30.05.2019, 28.06.2019 and 24.07.2019. The copies of the minutes are enclosed at **Annexures-R1, R2 and R3.**
2. As per directive at para 45(iii) the concerned officers have been imparted training by the Department of Science and Technology and the Department of Environment and Forest. The details of the training imparted is enclosed at **Annexure R4.**
3. As per the directive at para 45 (iv) estimate of value of environmental degradation and cost of restoration will be undertaken by the Lakshadweep Pollution Control Committee on the basis of cost benefit analysis. This work is proposed to be completed by 31.12.2019.
4. As per directive at para 45 (v) the performance audit of Lakshadweep Pollution Control Committee has been conducted by a Committee constituted by Central Pollution Control Board in May 2019. As per the report remedial action will be taken by LPCC by 31.12.2019.
5. As per directive at para 45(vi) the State Level Advisory Body in its meetings has recommended policy of rewards and incentives for individuals and institutions that have significantly contributed to the cause of the environment. In this regard it is proposed to give reward of 5 lakhs, 3 lakhs and one lakh to the best performing Village (Dweep) Panchayats. Further it is proposed to give Rs.5000/-, Rs.3000/ and Rs.1000 to best performing Swachh Ambassador Students in environmental conservation. This will be implemented from 02.10.2019.
6. As per observation at para 32 the steps taken under Rule 22 of the Solid Waste Management Rules, 2016 are shown at **Annexure R5.** Further it is submitted that the Department of Environment and Forest and Department of Medical and Health Services have submitted their annual reports in June and July, 2019 to the Lakshadweep Pollution Control Committee and further the LPCC has submitted consolidated annual report to the CPCB on 31.07.2019.

The following actions have also been taken.

**Solid Waste Management:-**

7. The Department of Environment & Forest have placed order for 10 incinerators with a capacity of 100, 50 and 25 kgs for all 10 inhabited islands for the purpose of disposing non-recyclable and non bio-degradable waste. Out of this, 5 incinerators have already been supplied in the islands of Kavaratti, Agatti, Amini, Andrott and Minicoy. The civil works are in progress. The installation of these five incinerators and commissioning is planned to be completed by 31.10.2019. In the case of remaining four islands, the supply is expected to take place by end of September, 2019 and the installation and commissioning is planned by December, 2019. The order for 25 kgs incinerator for Bitra will be placed and supply is expected by October 2019 and commissioning by December,2019.
8. In order to have an integrated waste management system in Kavaratti, door to door collection of segregated wastes has been started with effect from 22.07.2019. The Department is collecting segregated solid waste from all 2418 houses present in island. The Department has issued supply order for the procurement of 5000(10 litre capacity), 35 (150 litre capacity) and 70 (200 litre capacity) waste bins for the collection of biodegradable and non-biodegradable wastes at Kavaratti Island. All this material with manpower is planned to be in place by 31.10.2019.
9. A bio-compost plant with a capacity of 20 MT is constructed at State Medicinal Plant Garden, Kavaratti, on the line of "Thumboor Model" of Alappuzha, Kerala and is operational from 22.07.2019. In addition, one 50 kgs electric composter and 15cum/hr shredder will be ordered and is expected to be installed and commissioned by 31.10.2019 at Kavaratti.
10. Further in order to handle the coconut by-products waste and leaf litter, it is proposed to procure shredder for coconut leaves and wood at Kavaratti and this will be in place by 30.11.2019.
11. The Department of Environment and Forest has submitted annual report under Solid Waste Management Rules,2016 for the year 2018-19 which is enclosed as **Annexure-R6** and further the LPCC has submitted consolidated annual report to the CPCB on 31.07.2019.

**Plastic Waste Management:**

12. The Department of Environment and Forests removed 610 MT of recyclable non bio degradable wastes to the mainland from 2017-2019 in all islands. In addition this year alone 153 MT of segregated waste have been removed and transported to mainland from Kavaratti. This process is still continuing. As far as plastic menace on the islands concerned the department is already in the process of procurement of incinerator and their installation in all islands as stated earlier.
13. The Department of Environment and Forest submitted annual report under Plastic Waste Management Rules,2016 for the year 2016-17, 2017-18 and

2018-19 and is appended as Annexure-R7, R8 and R9 and further the LPCC has submitted consolidated annual report to the CPCB on 31.07.2019.

14. The Island Level Committees focused on awareness creation in the shop/market/hotels during the period from May, 2019 to July, 2019 against the use of plastic carry bags. Besides the Committees conducted inspection/raid in hotels/markets/shops at various islands against plastic carry bags. A total of 212 raids/inspections have been carried out by the Committee and the report is appended as Annexure-R10.

**Bio -Medical Waste Management:**

15. The Director, Medical & Health Services has placed work order for 10 Kgs/hour bio-medical incinerators for all health care facilities in the islands. These are expected to be installed and commissioned in all islands by 31.12. 2019. The Administration approved and sanctioned an amount of 5 crore for the procurement of machineries and development of infrastructure under the scheme. The manpower required for the collection, segregation, transportation and incineration of bio medical waste is under consideration. The Department submitted Action Plan for Bio Medical Waste Management during the year 2019. A Committee is appointed under the chairmanship of Deputy Collector (HQ) to finalise land required for the treatment of bio medical waste. The report of the Committee will be submitted on or before 31<sup>st</sup> August 2019.

16. The Director of Medical and Health Services has submitted annual reports of bio-medical waste management for the year 2017 and 2018 to the LPCC in April 2019. The LPCC in turn submitted the reports to CPCB in the same month and is appended as Annexure R11 & R12.

17. As per para 43 of order of Hon'ble NGT of 14.05.2019 and para 34 of 16.01.2019 the following institutional mechanisms have been set up for the implementation of the Act and rules.

- i. Monitoring Cell is constituted under the chairmanship of Dr. Sajeevan, Ex-Chairman, Kerala Pollution Control Board and Member Lakshadweep State Level Monitoring committee to assist the Administration to streamline the integrated waste management activities and the notification of Monitoring Cell is appended as Annexure-R13. The Monitoring Cell conducted its first meeting on 15<sup>th</sup> July, 2019 and the minutes is appended as Annexure-R14.
- ii. A Special Task Force under the Chairmanship of Additional District Magistrate is constituted to look after the capacity building, Information, Education and Communication (IEC) of stakeholders and to enforcement of Acts, Rules, Bye laws in the territory. The Notification of the Constitution of Special Task Force (STF) is

appended as Annexure- R15. The Special Task Force conducted its first meeting on 23<sup>rd</sup> July, 2019. The minutes of meeting of the Special Task Force appended as Annexure- R16.

18.To strengthen the Department of Environment and Forests in the implementation of the Act and rules 390 Safai Karmacharies, 56 Safai Assessors and 9 Supervisor have been appointed from 01.07.2019. Further 27 Swachh Dhoot Volunteers (SDV) on contract basis have been appointed for Swachh Sarvekshan work under Swachh Lakshadweep Abhiyan in the month of April, 2019.

19.In compliance to the para 34 of the NGT order dated 14.05.2019, the following clarifications are given.

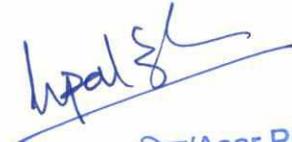
- i. Regarding setting up of Sewage Treatment Plant, it is submitted that STP is not suitable for the island conditions. However, it is proposed to set up one Septage Treatment Plant with a capacity 5 cum/ day in Kavaratti on experimental basis. From 2007-2014, the Administration constructed 1648 bio toilets in the Islands of Andrott, Kavaratti and Bitra, which met the standard of CPCB in effluent discharge. The SLAB in its 4<sup>th</sup> meeting dated 28.06.2019 has taken decision to continue the installation and commissioning of bio-toilets in all households as per the recommendation and feasibility report submitted by Centre for Water Resource Development and Management (CWRDM), Kerala.
- ii. The Department of Environment and Forests is continuing collection, segregation, transportation and incineration of plastic waste as shown in para 12 above. As far as plastic menace on the islands concerned the department is already in the process of procurement of incinerator and their installation in all islands.
- iii. The Administration has endorsed Lakshadweep Action Plan on Climate Change in the year 2014. The UTL has included 37 departments with 124 schemes for the mitigation and adaption of Climate Change in Lakshadweep. The Department in collaboration with Zoological Survey of India has initiated 10year timeline action plan for the research and management of coral reefs in island.
- iv. The Administration is procuring a new oil barge for transport of diesel and other oils which will replace the transport of oil through barrels. Further oil storage tanks have been constructed. Besides all the oil storage spaces have been concreted to prevent leakage to the ground. This new vessel will be commissioned in December,2019. Further the Administration as a part of de-dieselisation policy plans to install solar energy plants in all the islands and in this regard an agreement has been signed with the Solar Energy Corporation of India.
- v. The Administration has directed Zoological Survey of India to prepare a comprehensive data base on Biodiversity and Water Quality for the preservation and conservation of marine protected

Quality for the preservation and conservation of marine protected species in lagoon/nearby marine environment within 2 months from 24.07. 2019.

- vi. The Administration notified tourism policy and guidelines for home stay during the year 2016-17 in line with direction of Hon'ble Supreme Court of India. Measures are also taken to strengthen Long Term Coral Reef Network Society working under Department of Environment & Forest, which employs staff for lagoon cleaning and capacity building work. The 5<sup>th</sup> SLAB directed the ENVIS Centre under Department of Environment & Forest to prepare and inculcate a new module on integrated waste in marine environment in their curriculum for scuba diving course that may help to bring about behavioural changes among the people in the long run.

  
(R. MIHIR VARDHAN)  
Advisor to Administrator

F.No. 12/6/2018-E&F Dated 07.08.2019

  
असर पाल सिंह/Asar Pal Singh  
स्थानिक आयुक्त/Resident Commissioner  
केन्द्र प्रशासित प्रदेश लक्षद्वीप/UT Admn. of Lakshadweep  
लक्षद्वीप हाऊस/Lakshadweep House  
चाणक्यापुरी, नई दिल्ली/Chanakyapuri, New Delhi

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
Original Application No.606/2018

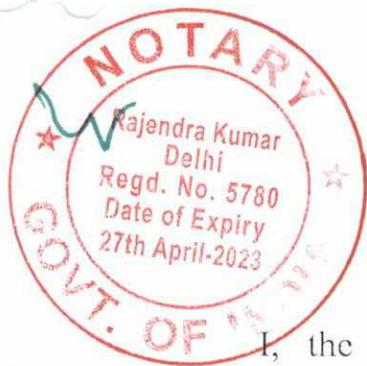
In the matter of:

Compliance of Municipal Solid Waste Management Rules,2016

REPORT OF ADVISOR TO THE ADMINISTRATOR UNION TERRITORY OF  
LAKSHADWEEP, INDICATING COMPLIANCE TO ORDER DATED 14.05.2019.

I Asar pal Singh, S/o Shri Jagat Singh, Age 63 years holding the post of Residential Commissioner of Union Territory of Lakshadweep and having its office at Lakshadweep House, Chanakyapuri, New Delhi, and as authorised by Hon'ble Administrator do hereby solemnly affirm and declare as under;

1. That the afore cited matter relates to Integrated Solid Waste Management as per the directions of Hon'ble NGT in its orders of OA No. 606/2018 dated 16.01.2019 and 14.05.2019.
2. It is to submitted that the status up to April, 2019 was submitted to the Hon'ble NGT along with back ground information on 13.05.2019.
3. The present report of the Advisor is pursuant to the order of the Hon'ble Tribunal of 14.05.2019 wherein the following direction has been issued:-  
*"A quarterly report be furnished every three months. First such report shall be furnished by August 10, 2019".*
4. In compliance to aforesaid direction enclosed the first quarterly report of the Advisor.



*Asar pal Singh*  
(Deponent)  
Resident Commissioner  
UT Admin. of Lakshadweep  
Lakshadweep House,  
Chanakyapuri, New Delhi

Verification

I, the above named Deponent verify at *New Delhi* on the *9th* day of August,2019 that the contents of the above compliance affidavit are true to the best of my knowledge and as borne out of the official records.

Nothing material has been concealed therefrom.

RAJENDRA KUMAR, NOTARY, Reg. No. 5780  
F No.-5(486)  
EMPOWERED TO ADMINISTER THE OATH  
SECTION 139 OF CPC 1908  
SECTION 297 OF CRPC 1973  
DELHI HIGH COURT RULES 1967  
PART-6, CHAPTER XVII-227  
EVIDENCE BY AFFIDAVIT BEFORE NOTARY  
SUPREME COURT RULES, 2013  
ORDER IX-7

13441

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE  
DEPONENT EXECUTIVE WHO IS SEEMED PERFECTLY  
UNDERSTAND & AFFIRMED DEPOSED BEFORE ME AT  
DELHI ON..... IDENTIFIED BY  
09 AUG 2019  
IDENTIFIED  
SIGNED IN MY PRESENCE

ATTESTED  
RAJENDRA KUMAR  
NOTARY, DELHI-R-5780  
GOVERNMENT OF INDIA  
SUPREME COURT OF INDIA  
COMPOUND, NEW DELHI  
Register Pa /Sl. No. ....  
09 AUG 2019

*Asar pal Singh*  
(Deponent)  
Resident Commissioner  
UT Admin. of Lakshadweep  
Lakshadweep House,  
Chanakyapuri, New Delhi  
9899446209

**Minutes of Meeting of 3<sup>rd</sup> State Level Advisory Body (SLAB) on Solid Waste Management held on 30.05.2019**

The 3<sup>rd</sup> State Level Advisory Body meeting was conducted under the Chairmanship of Shri. Mihir Vardhan, IAS, Advisor to the Administrator & Chairman, SLAB, UTLA, Kavaratti. The members who attended the meeting are shown at Annexure-I.

The Range Forest Officer & Head, Policy & Legal Division of Department of Environment & Forest, welcomed the Chairman and all the members. With the permission of the Chair, the officer made detailed presentation on status and implementation of Solid Waste Management in respect of earlier meeting dated 16.01.2019. The Committee also elaborately discussed the NGT order dated 14<sup>th</sup> May 2019 in OA No. 606/2018. The following decisions were taken.

1. **Constitution of Monitoring Cell under Advisor to Administrator:** The Policy & Legal Division under Department of Environment & Forest is to act as **Monitoring Cell** under Advisor to Administrator for the implementation of Integrated Waste Management in Lakshadweep. It is also directed to strengthen the division by engaging the contract staff approved by the Administration, immediately (**Action: RFO & Head, Policy & Legal Division, E&F, Kavaratti**).
2. **Door to Door collection & Disposal of solid waste:** - The Chairman opined to start door to door waste collection & disposal from 15<sup>th</sup> July 2019 in Kavaratti by procurement of equipment and engagement of manpower. It was also directed to extend the activities in all other inhabited Island in timebound manner. A timeline action plan in this regard should be submitted to Monitoring cell on or before 15<sup>th</sup> June 2019. (**Action RFO, Environment, E&F, Kavaratti**).
3. **Training to officials under Integrated Waste Management:** The Lakshadweep Pollution Control Committee to plan training for all local bodies/executive bodies. The training to all officials also will be completed on or before 1<sup>st</sup> August 2019 (**Action: Director, S&T/ Member Secretary, LPCC**).
4. **Engagement of Safai Karamchari's :-**The Chairman ordered to complete all procedural formalities to engage 455 safai karamchari's (safai supervisor 9, safai accessor, 56 and safai karmachari's 390) on or before 10<sup>th</sup> June, 2019 and compliance report be submitted to Monitoring cell on or before 15<sup>th</sup> June, 2019 (**Action: RFO & Head, Environment Division, E&F, Kavaratti**).
5. **Installation of New incinerator:** It was decided to install 10 new incinerators one each in all islands on or before 31<sup>st</sup> July 2019. The Department of Environment & Forest should depute one official to the mainland port exclusively to ensure the supply, installation and commissioning of the incinerator in all inhabited islands in a time bound manner (**Action: Conservator of Forests, E&F, Kavaratti**).
6. **Development of Website for integrated Solid Waste Management:** The department of Environment & Forest should develop a website through tender process immediately under Integrated Waste Management programme and it should be completed on or



before 31<sup>st</sup> July 2019, so as enable Citizen Grievance Redressal Mechanism in Lakshadweep (**Action: RFO & Head, Policy & Legal Division, Kavaratti**)

7. **Submission of Annual Report to CPCB:** The Member Secretary, LPCC to ensure submission of annual report of integrated waste management to CPCB and submit compliance to the monitoring cell on or before 15<sup>th</sup> June 2019 (**Action: Director, S&T/Member Secretary, LPCC**)
8. **Installation of Bio toilets:** The Department of Science & technology should assess and report the present status of 1600 Bio toilets installed in various islands on or before 30<sup>th</sup> June 2019. Also they should ascertain the suitability to install Bio toilets and submit status report from CWRDM to monitoring cell on or before 20<sup>th</sup> June 2019 (**Action: Director, S&T/Member Secretary, LPCC**)
9. **Establishment of Sewage Treatment Plant:** It was decided to establish one each septage treatment plant in all inhabited island for scientific treatment of septic tank waste in islands. The Body directed to adopt suitable technology in consultation with experts from Kerala Pollution Control Board. immediately (**Action: Director, S&T/Member Secretary, LPCC**).
10. **Proposal of Model Islands:** It was decided to propose Kavaratti, Andrott and Amini as Model Islands under Integrated Waste Management Programme. The Department of Environment & Forest should submit detailed Action plan for each model Islands to the Monitoring Cell on or before 30<sup>th</sup> June 2019 (**Action: RFO & Head, Environment Division, Kavaratti**)
11. **Ranking Based Performance & Rewards:** It was decided to institute ranking among Village Dweep Panchayats. The parameters for ranking will be the same that are instituted by CPCB and agreed by Hon'ble NGT in para 11 of the Judgement dated 14<sup>th</sup> May 2019. It was recommended to give an incentive of Rs.5 lakh, 3 lakh and one lakh based on their performance in each year. Also, incentive may be given at the rate of Rs.5000/-, Rs.3000/- and Rs.1000/- each to the Swachh Ambassador students who show extra ordinary performance in environment conservation, each year (**Action: Conservator of Forests, E&F, Kavaratti**).
12. **Ban of Single use plastic in UTL:** The Administration totally banned 14 Nos. single use plastic including carry bags with effect from 25<sup>th</sup> January 2019. It was decided to institute a proper implementation mechanism by constituting task force for effective implementation in each island (**Action: Conservator of Forest, E&F, Kavaratti**).
13. **Enforcement of sanitation and Health:** It is reported that several septic tanks in each island are leaking and produce unhealthy conditions to the community. It was decided to conduct detailed survey in each island. The Directorate of Medical & Health Services also to issue notice to all households where the leakages are noticed for rectification within shortest time period. The action may also be initiated against the defaulters and a consolidated report may be submitted to monitoring cell on or before 20<sup>th</sup> June 2019 (**Action: Director, DMHS, Kavaratti**).
14. **Incinerator for Bio Medical Waste:** It was decided to install 10 Kgs incinerators for each Hospital/CHC's/PHC's in each island for the incineration of medical waste. The



Director, DMHS take necessary step to procure and install the incinerator's, immediately (Action: Director, DMHS, Kavaratti).

15. **Implementation of Construction and Demolition (C&D) of Waste Management Rule:** It is reported that all the C&D waste generated in each island is utilised for construction purpose. The Body directed the LPWD to submit the detailed time line action plan with budgetary provision for the implementation of C&D waste in UTLA on or before 20<sup>th</sup> June 2019 to the Monitoring Cell (Action: SE, LPWD, Kavaratti).
16. **Vehicle for Waste Management:** The Body directed the local waste management department to hire the vehicles necessary for scientific collection and transportation of integrated waste in each island through tender process (Action: RFO & Head, Environment Division, Kavaratti)
17. **Collection of Plastic waste from uninhabited Islands:** The Body directed department of Environment and Forest to submit detailed action plan for the collection, transportation and scientific disposal of plastic waste generated in uninhabited Islands through waves, current and tourism before 31<sup>st</sup> July, 2019 (Action: Conservator of Forest, E&F, Kavaratti).
18. **Report submission:** The Body directed all the local bodies under integrated waste management to submit their updated status on or before 20<sup>th</sup> of every month to the Monitoring Cell for compliance (Action: All Local Bodies/Department under Integrated Waste Management).

The SLAB meeting ended with thanks to the Chair.

This is issued with the approval of Competent Authority.

  
(दामोदर ए.टी.) आईएफएस  
(Damodhar A.T.) IFS  
वन संरक्षक  
Conservator of Forests

F.No.66/3/2018-E&F,

Dated 30.05.2019

To

All the members concerned

Copy to

1. The Hon'ble Secretary, Ministry of Environment, Forests & Climate Change New Delhi for his kind information, please.
2. The Chairman, Central Pollution Control Board, New Delhi for his kind information, please
3. The PA to Advisor to Administrator, UTLA, Kavaratti for his kind information.

Annexure - 1

c/23

3<sup>RD</sup> STATE LEVEL ADVISORY BODY, MEETING  
ON 30.05.2019 AT 11.00 AM

SL.NO.	NAME AND DESIGNATION	SIGNATURE
1		
2	Adviser	<i>[Signature]</i>
3	Dawoodhaz A.T. 'amkay (E.T)	<i>[Signature]</i>
4	R. Hassan Secy of	<i>[Signature]</i>
5	P. ABUUL SANAB (DIR SURVEILLANCE)	<i>[Signature]</i>
6	Dr. Mohammod Akram D.O	<i>[Signature]</i>
7	Shaykhan C.N. SE LPOD	<i>[Signature]</i>
8	P. S. ... ..	<i>[Signature]</i>
9	P. Syed Shauk Kaya (RFO)	<i>[Signature]</i>
10	Dr. K. Syed Ali - etc	<i>[Signature]</i>
11	V. S. ... ..	<i>[Signature]</i>
12	A.C. Akbar Jabbar AFO	<i>[Signature]</i>
13		
14		
15		
16		
17		
18		
19		
20		
21		
22		

**Minutes of Meeting of 4th State Level Advisory Body (SLAB) on Solid Waste Management held on 28.06.2019**

The 4<sup>th</sup> State Level Advisory Body meeting was conducted under the Chairmanship of Shri. Mihir Vardhan, IAS, Advisor to the Administrator & Chairman, SLAB, UTLA, Kavaratti. The members who attended the meeting are shown at **Annexure-1**.

The Range Forest Officer & Head, Policy & Legal Division, Department of Environment & Forests welcomed the Chairman and SLAB members. The officer made detailed presentation on status and implementation of Integrated Waste Management in respect of earlier meeting dated 30.05.2019 and the achievements thereafter up to 20<sup>th</sup> June, 2019.

After detailed discussion of agenda points and action taken report the Body have taken the following decisions.

**Constitution of Monitoring Cell under Advisor to Administrator:** UTLA constituted Monitoring Cell under the Chairmanship of Dr. Sajeevan, Ex-Chairman, Kerala Pollution Control Board and Member State Level Monitoring Committee, UTLA on 26<sup>th</sup> June, 2019. The Chairman instructed the cell to start functioning forthwith. **(Action: RFO & Head, Policy & Legal Division, E&F, Kavaratti).**

1. **Door to Door collection and disposal of Solid Waste:** The Department of Environment & Forest issued supply order for the procurement of 5000 nos of 10 litre Capacity waste bins for the collection of biodegradable and non-biodegradable wastes at Kavaratti Island. In addition 35 nos. of 150 litre capacity waste bins supply order was placed to the firms for the collection of napkins/diaper from Island. The department has given work order to the firms for the supply of 70 nos. 200 litre capacity waste bins to be placed as community bins for the collection of non-biodegradable waste from public premises, in addition to the daily door to door collection proposed to be started from 22<sup>nd</sup> July 2019. The department should ensure service of door to door collection through non-governmental organization (NGOs)/Self Help Group (SHGs)/experience labourers (waste pickers/collectors) from the Island. **(Action : RFO & Head, Environment Division, E&F, Kavaratti)**
2. **Training/Capacity building to Officials/Students under Integrated Waste Management in Lakshadweep:** It is informed that, the Department of Science & Technology has taken approval from the Hon'ble Administrator to conduct training to Swachh workers/health workers/officials under the Administration in all the inhabited Islands under Integrated Waste Management Rule. The training should be completed in inhabited islands on or before 31<sup>st</sup> July.



2019. The Chairman also directed to conduct at least 3 capacity building programmes to the school students at Kavaratti Islands through monitoring cell under Integrated Waste Management. (Action: Member Secretary, LPCC & S&T, Kavaratti / RFO & Head, Policy & Legal Division, E&F, Kavaratti)
3. **Engagement of Safai Karmacharis in Lakshadweep:** It is reported that, all the procedural formalities are completed in the recruitment of Safai workers in Lakshadweep. The Chairman directed to appoint all the 455 Safai Karamchari's/Safai Assessors/Safai Supervisors with effect from 1<sup>st</sup> July 2019. (Action: RFO & Head, Environment Division, E&F, Kavaratti)
  4. **Installation of New Incinerator in Lakshadweep:** It is reported that, the 100 Kg. incinerator under Solid Waste Management Rule 2016 procured through Ensys Technologies Pvt. Ltd., Chennai has reached in the Islands of Amini, Andrott, Kavaratti & Agatti. The 100 Kg. incinerator meant for Minicoy Island has reached Beypore port and is waiting for the transportation. The Chairman directed the department to install and commission 100 Kg. incinerator of Kavaratti Island on or before 15<sup>th</sup> August 2019. The incinerator will be utilised to incinerate unusable and non-recyclable waste viz. napkin, diaper, plastic carry bags etc. (Action: Conservator, E&F, UTLA)
  5. **Development of Website for Integrated Solid Waste Management:** It is reported that, all the required documents for tendering and awarding website development is collected from Tourism Department and is under process. The Chairman directed the department to make an interactive website through tender processes for the public information and grievance redressal. The website to be developed within 2 months. (Action: RFO & Head, Policy & Legal Division / Website Coordinator, P&L, E&F, Kavaratti)
  6. **Submission of Annual Report to CPCB:** It is reported that the Directorate of Medical Health & Services submitted Annual Report for the year 2017-18 under Bio Medical Waste Management Rule 2016 on 26.04.2019. The Chairman directed the Department of Environment & Forest to submit Annual Report under Plastic Waste Management Rule 2016 for the year 2016-17 and 2017-18 as per NGT order dated 14.05.2019. In addition the Chairman directed the department to submit Annual Report under Solid Waste Management Rule 2016 and Plastic Waste Management Rule 2016 for the current year on or before 31<sup>st</sup> July 2019 to the CPCB by LPCC (Action: RFO & Head, Policy & Legal Division / Director, Medical & Health Services / Director & Member Secretary, LPCC / S&T, Kavaratti )
  7. **Installation of Bio Toilets:** The Director, Science & Technology reported that, 1648 bio digesters are installed in the Islands of Kavaratti, Andrott & Bitra. The feasibility study carried out by Centre for Water Resources Development & Management (CWRDM) recommended

the installation of bio digester in remaining Islands. The CWRDM summarised that the bio digester is a good option in Lakshadweep Island conditions and they are meeting the standards of CPCB. The Chairman directed the Department of Science & Technology to explore the possibility to install and commission bio toilets to all households in Islands. The SLAB also recommended training programme to the stakeholders to avoid chemical disinfectant in bio toilets, that is mandatory for the sustainable use of bio digester in Islands **(Action: Director, S&T, Kavaratti)**

8. **Establishment of Septage Treatment Plant (STP):** The Department of Environment & Forest reported that, RFO, Policy & Legal visited Brahmapuram & Port Trust Septage Treatment Plant at Kochi, Kerala during June, 2019. The plant working in an area of 1600 Sq.m land with chemical disinfectant technology, which may be feasible in Island conditions. The Department identified an area of 6240 Sq.m land in the uninhabited portion of Kavaratti Island for the installation and commissioning of Septage Treatment Plant with Bio park development. The SLAB recommended to install 5 m<sup>3</sup>/day capacity STP plant. It is also recommended to use proven technology worked out at Brahmapuram and Port Trust STP in Kerala. **(Action: Secretary, E&F / SE, LPWD, Kavaratti)**
9. **Proposal of Model Island:** The Body directed the department to start capacity building/training in all the above Islands for initiating activities as per the direction of the court. **(Action: RFO & Head, Environment Division / Director & Member Secretary, LPCC, S&T, Kavaratti)**
10. **Ban on Single Use Plastic in UTLA:** The Chairman directed the department to carry out strict enforcement under Plastic Ban through Island Level Committee chaired by Deputy Collector/Sub Divisional Officer concerned. It is also directed to submit fortnightly report of the Action Taken by the committee to the Chairman SLAB, UTLA **(Action: Conservator of Forest / STF Committee, E&F, Kavaratti)**
11. **Enforcement of Sanitation & Health in UTLA:** It is informed that, 38 nos. septic tanks/bio toilets have leakage reported in Kavaratti Island. The SLAB directed DMHS, to inspect the site and take remedial measures **(Action: Director Medical Health & Service, Kavaratti)**
12. **Incinerator for Bio Medical Waste:** The Department of Environment & Forest reported that, the E-tender for Bio Medical Waste incinerator will be published in the website on 1<sup>st</sup> July 2019 and will be open on 22<sup>nd</sup> July 2019. The Department is procuring 10 nos. 10 Kgs bio medical incinerators and 2 nos. 25 Kg. municipal solid waste incinerator during the year 2019-20. The Chairman directed to complete tender process in time bound manner and the supply



order is to be issued on or before 31<sup>st</sup> July 2019 by observing codal formalities (Action: Conservator, E&F, Kavaratti /Director Medical Health & Service, Kavaratti)

13. **Framing of Plastic Waste Bye-Law:** The Department of Environment & Forest prepare and submit draft Plastic Waste Management Bye law 2019 as per the Plastic Waste Management Rule, 2016 within 20<sup>th</sup> August 2019. (Action: RFO & Head, Policy & Legal Division, Kavaratti)
14. **Meeting of STF :** The Chairman opined that the Special Task Force (STF) meeting may be conducted for effective monitoring of awareness and capacity building and enforcement of act and laws through state machineries (Action: RFO & Head, Policy & Legal Division, Kavaratti)

The meeting ended with thanks to the Chair.

This is issued with the approval of Chairman SLAB vide Diary No. 1822 dated 05.08.2019.

  
12/07/19  
(दामोदर ए.टी.,) आईएफएस  
(Damodhar A.T.,) IFS  
वन संरक्षक  
Conservator of Forests

F.No.66/3/2018-E&F,

Dated 12.07.2019

To

1. All the members concerned
2. The HOD's concerned for necessary action.

Copy to

1. The Hon'ble Secretary, Ministry of Environment, Forests & Climate Change New Delhi for his kind information, please.
2. The Chairman, Central Pollution Control Board, New Delhi for his kind information, please
3. The PA to Advisor to Administrator, UTLA, Kavaratti for his kind information, please.

**Minutes of Meeting of 5th State Level Advisory Body (SLAB) on Solid Waste Management held on 24.07.2019**

The 5<sup>th</sup> State Level Advisory Body meeting was conducted under the Chairmanship of Shri. Mihir Vardhan, IAS, Advisor to the Administrator & Chairman, SLAB, UTLA, Kavaratti. The members who attended the meeting are shown at **Annexure-I**.

The Range Forest Officer & Head, Policy & Legal Division, Department of Environment & Forests welcomed the Chairman and SLAB members. The officer made detailed presentation on status and implementation of Integrated Waste Management in respect of earlier meeting of 28.06.2019 and the achievements thereafter up to 22<sup>nd</sup> July, 2019.

After detailed discussion of agenda points and action taken report the Body have taken the following decisions.

1. **Door to Door collection and disposal of Solid Waste in Lakshadweep:** The Department of Environment & Forest have started Door to Door Collection of Solid waste at Kavaratti Island from 22<sup>nd</sup> July, 2019. Kavaratti has a total of 2418 houses in 12 wards of the Island. The department is presently collecting waste from 1570 houses out of 2418 houses with an average of 900 Kgs kitchen waste per day. The department informed that the compost pit in "Thumboor model of Alappuzha, Kerala" established at State Medicinal Garden is utilising to treat the kitchen waste at present. The Chairman directed to extend its activities to all houses at Kavaratti Island on or before 31<sup>st</sup> July, 2019. Also action may be initiated to start door to door collection of waste in the islands of Amini and Andrott on or before 31<sup>st</sup> December, 2019 (**Action : RFO & Head, Environment Division, E&F, Kavaratti**)
2. **Installation of Bio Gas plant:** The Chairman directed to explore the possibilities to set up Bio Gas plant at Central Garbage Depository in consultation with Lakshadweep Pollution Control Committee/S&T to treat the kitchen waste generating from the household (**Action : RFO & Head, Environment Division, E&F, Kavaratti**).
3. **Installation of Composter and Shredder machine:** The department of Environment & Forest has ordered to purchase one electric composter and wood shredder machine. Considering the immediate requirement for the waste treatment and disposal and cost of about 2.lakhs, the SLAB recommended to purchase the composter machine through limited quotation from suppliers by the department. Also possibilities are explored to install and commission Plastic bottle shredding machine and coconut leaf shredder, considering the huge waste generation (**Action : RFO & Head, Environment Division, E&F, Kavaratti**)

1 | Page



4. **Training to Officials under Integrated Waste Management in Lakshadweep**: The Director, S&T reported that the following training programme have been conducted for the Swachh workers/Health workers/officials etc. in Lakshadweep during July, 2019 under integrated waste Management in UTLA. The Kerala Pollution Control Board deputed their officials to conduct classes and to have interactive session in the training programme.
- Fundamental training to Solid and Plastic Waste Management Rule, 2016 conducted to 76 Swachh Workers at Kavaratti Island from 1<sup>st</sup> July to 4<sup>th</sup> July 2019. The Monitoring Committee Members and Officials from UTLA were the resource persons in the training programme.
  - Training to officials under integrated waste at Kavaratti on 15.7.2019 by LPCC, UTLA
  - Training to officials under integrated waste at Agatti on 15.07.2019 by LPCC, UTLA

It is further reported that the following training programme with the assistance of KPCB will be conducted in the island of Andrott, Amini and Minicoy during the month of July, 2019 is as below.

- Training to officials under integrated waste at Andrott on 25.07.2019 by LPCC, UTLA
- Training to officials under integrated waste at Kalpeni on 26.07.2019 by LPCC, UTLA
- Training to officials under integrated waste at Minicoy on 30.07.2019 by LPCC, UTLA

The Chairman directed the S&T/LPCC to carryout training programme in all remaining islands on or before 31<sup>st</sup> October, 2019 (**Action: Member Secretary, LPCC & S&T, Kavaratti**)

5. **Fundamental Training/ Capacity Building to Swachh workers/Panchayat Raj institutions/Students in school**: The Department of Environment & Forest reported that the following fundamental training/capacity Development/awareness activities are conducted to Swachh workers/Panchayat Raj Institutions/ school students at Kavaratti during July, 2019 under integrated waste management.

- Capacity Building programme conducted to Members, Village Dweep Panchayat, Kavaratti on 8<sup>th</sup> July, 2019.
- Information, Education and Communication programme under integrated waste conducted to Government Senior Secondary School ((GSSS), Kavaratti on 18<sup>th</sup> July, 2019.
- Information, Education and Communication programme under integrated waste conducted to B<sup>cd</sup> Centre (100 students), Kavaratti on 23<sup>rd</sup> July, 2019.

The Chairman directed the department of Environment & Forest to carryout IEC/capacity building programme in all remaining schools in island on or before 31<sup>st</sup> October, 2019 (**Action: RFO & Head, Environment Division, E&F, Kavaratti**)



6. **Awarding services under Door to Door collection of Solid Waste:** The RFO & Head, P&L Division reported that Door to Door collection of solid waste is experimentally carried out through Karmachari's of the department with effect from 22<sup>nd</sup> July, 2019. The Household collection on daily basis has been successful. The Chairman, SLAB directed to explore the possibilities to award the service to NGO's/SHG's/experienced labourers or to engage more staff on contract basis for the work (Action: Conservator of Forest, E&F, Kavaratti)
7. **Installation of Municipal Solid waste Incinerator in Lakshadweep:** It is reported that, the 100 Kgs. incinerator meant to Minicoy islands reached the island from Beypore port, Kerala. The land earmarked for installation and commissioning of incinerator at Kavaratti is handed over to Ensys Technologies Private Limited, Chennai. It is expected to complete installation and commissioning of Kavaratti incinerator on or before 15<sup>th</sup> August, 2019. The Chairman, SLAB directed to complete all the 100 Kgs incinerator installation and commissioning on or before 31<sup>st</sup> October, 2019 (Action: Conservator, E&F, UTLA)
8. **Development of Website for Integrated Solid Waste Management:** The department prepared and submitted Detailed Project Report (DPR) for the development of website for Integrated Solid Waste Management and is under the active consideration of Monitoring Cell of Integrated waste Management in UTLA. The SLAB directed the department to submit the feasibility report of the Monitoring committee with recommendation to develop website on or before 15<sup>th</sup> August, 2019 (Action: RFO & Head, Policy & Legal Division / Website Coordinator, P&L, E&F, Kavaratti)
9. **Submission of Annual Report to CPCB:** The department of Environment & Forest submitted Annual Report for the year 2016-17, 2017-18 and 2018-19 under Plastic Waste Management to LPCC, UTLA. The department also submitted Annual Report 2018-19 under Solid Waste Management Rule, 2016 to LPCC, UTLA in form IV of the Rules. The Director, S&T and Member Secretary, LPCC shall ensure to update the same to CPCB on or before 31<sup>st</sup> July, 2019 (Action: Director & Member Secretary, LPCC / S&T, UTLA).
10. **Ban on Single Use Plastic in UTLA:** The department of Environment Forest conducted 1<sup>st</sup> State Level Monitoring Committee (SLMC) meeting under the chairmanship of Secretary, Environment & Forest, UTLA on 30<sup>th</sup> May, 2019. It is reported that the plastic carry bags sales and transport is totally under the control of Lakshadweep Administration on or after 4<sup>th</sup> SLAB meeting carried out on 28<sup>th</sup> June, 2019. The Island Level Committees under the Chairmanship of SDO/DC requested more time on capacity building in 13 single use plastic recently banned by the Administration. The Chairman, SLAB directed the department to implement the actionable points taken in SLMC meeting in time bound manner. Also directed the department



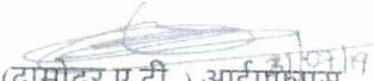
- to prepare and supply leaflets and pamphlets with respect to 13 nos. single use plastic recently banned by Lakshadweep Administration in local language and circulate among general public for awareness creation and popularisation (**Action: Conservator of Forest / Monitoring Committee, E&F, Kavaratti**)
11. **Enforcement of Sanitation & Health in UTLA:** The SLAB directed DMHS/SE, LPWD to submit the Action Taken Report on 38 nos. septic tanks/bio toilets leakage reported in 4<sup>th</sup> SLAB meeting conducted on 28<sup>th</sup> June, 2019 (**Action: Director Medical Health & Services/SE, LPWD,UTLA**).
  12. **Incinerator for Bio Medical Waste:** The department of Environment & Forest reported that the technical bid of E-tender could not opened in the absence of Secretary, E&F & Chairman who is deputed for official meetings at New Delhi. The Chairman, SLAB directed to look after the tender process in time bound manner and issue supply order on or before 5<sup>th</sup> August, 2019 by observing codal formalities (**Action: Conservator, E&F/ Director Medical Health & Service, UTLA**).
  13. **Land for Biomedical Waste Management:** The Director, DMHS reported that the department require land for Bio medical incinerator's installation in all ten inhabited islands. The land should be away from inhabited area. The department in the past had experienced that the local people are complaining and protested against installation of Bio medical Incinerator near Hospital premises. The Chairman, SLAB directed department of Environment & Forest to constitute a committee under the chairmanship of Deputy Collector (HQ), UTLA, Kavaratti to assess the suitability of land area in each island for the installation of Bio medical incinerator. The SE, LPWD, the Director, DMHS, Director, S&T and RFO (P&L) will be the members in the committee. The Nodal Officer, Public Health will be the Member Secretary in the aforesaid committee. The Committee should submit its finding to the SLAB on or before 31<sup>st</sup> August, 2019 (**Action: RFO & Head, Policy & Legal Division**).
  14. **Meeting of STF:** The Department of Environment & Forest informed that the First Special Task Force Meeting (STF) conducted under the chairmanship of Additional District Magistrate, UTLA on 23<sup>rd</sup> July, 2019. The Chairman SLAB directed to implement actionable point through concerned nodal departments, immediately (**Action: RFO & Head, Policy & Legal Division, Kavaratti**).
  15. **Action Plan on Refused Derived Fuel:** The Chairman, SLAB directed Executive Engineer, Electricity to submit a timeline Action Plan regarding the Refused derived fuel from the electricity generators immediately (**Action: EE, Electricity, UTLA**).



16. **Publication of NGT order in Local Language:** The Chairman, SLAB directed the Chief Executive Officer, District Panchayat to translate the Hon'ble NGT order in OA No.606/2016 dated 14<sup>th</sup> May, 2019 in Malayalam and circulate among public for information, immediately (Action: Conservator, E&F/CEO, DP, UTLA)
17. **Ranking based performance and Rewards:** The Chairman, SLAB directed the nodal department to implement ranking based performance & Rewards among 10 Village Dweep Panchayat in Lakshadweep as per the Hon'ble NGT order in para 11 of the Judgement dated 14<sup>th</sup> May, 2019. The reward shall be presented on 2<sup>nd</sup> October, every year. The terms and conditions for selecting the panchayat's and the award price money is shown in the 3<sup>rd</sup> minutes of meeting dated 30<sup>th</sup> May, 2019 (Action: Conservator, E&F, UTLA).

The meeting ended with thanks to the Chair.

This is issued with the approval of Competent Authority.

  
(दामोदर ए.टी.,) आईएफएस  
(Damodhar A.T.,) IFS  
वन संरक्षक  
Conservator of Forests

F.No.66/3/2018-E&F, Dated 31.07.2019

To

1. All the members concerned
2. The HOD's concerned for necessary action.

Copy to

1. The Hon'ble Secretary, Ministry of Environment, Forests & Climate Change New Delhi for his kind information, please.
2. The Chairman, Central Pollution Control Board, New Delhi for his kind information, please
3. The PA to Advisor to Administrator, UTLA, Kavaratti for his kind information, please.



15	LEONARDO (SICARIO)	<del>Amador</del> Amador 7/19
16	Armen Beegum C.P., JR. Consultant (PSS)	Armen 2/15/19
17		
18		
19		
20		
21		
22		
23		
24		
25		
26		
27		
28		
29		
30		

R-4

69

Annexure R4A) Training imparted to officials/workers under Integrated Waste Management Rule, 2016.

Sl. No.	Name of Training	State Holders	Date Conducted	Resource Persons
1	Fundamental Training under Solid and Plastic Waste Management Rule 2016	Swachh Karmacharis/Assessors/Supervisors at Kavaratti Island	1 <sup>st</sup> to 4 <sup>th</sup> July 2019	Monitoring Committee under Advisor to Administrator, UTLA
2	Training under Integrated Waste Management Rule 2016	Swachh Karmacharis/Assessors/Supervisor/nursing staff/monitoring Committee etc. at Kavaratti Island	15 <sup>th</sup> July, 2019	Kerala Pollution Control Board
3	Training under Integrated Waste Management Rule 2016	Swachh Karmacharis/Assessors/Supervisor/nursing staff/monitoring Committee etc. at Agatti Island	15 <sup>th</sup> July, 2019	Kerala Pollution Control Board
4	Training under Integrated Waste Management Rule 2016	Swachh Karmacharis/Assessors/Supervisor/nursing staff/monitoring Committee etc. at Andrott Island	25 <sup>th</sup> July 2019	Kerala Pollution Control Board
5	Training under Integrated Waste Management Rule 2016	Swachh Karmacharis/Assessors/Supervisor/nursing staff/monitoring Committee etc. at Kalpeni Island	26 <sup>th</sup> July 2019	Kerala Pollution Control Board
6	Training under Integrated Waste Management Rule 2016	Swachh Karmacharis/Assessors/Supervisor/nursing staff/monitoring Committee etc. at Minicoy Island	30 <sup>th</sup> July 2019	Kerala Pollution Control Board


 31.3.2019

70

**B) Capacity building/IEC to students/ Panchayat Raj institutions  
Under Integrated Waste Management Rule, 2016.**

Sl. No.	IEC program conducted	Stake holders	No of Participants attended (in Nos.)	Date	Resource Persons
1	Panchayati Raj Institutions	Village Dweep Panchayat, Kavaratti	25	8 <sup>th</sup> July 2019	Monitoring Committee under Advisor to Administrator, UTLA
2	IEC to School students	Govt. Senior Secondary School, Kavaratti	60	18 <sup>th</sup> July 2019	Monitoring Committee under Advisor to Administrator, UTLA
3	State Level Capacity Building	B.Ed. Students under University of Calicut	100	23 <sup>rd</sup> July 2019	Monitoring Committee under Advisor to Administrator, UTLA

  
 A.C. ABDUL JABBAR  
 Range Forest Officer ( P&L )

Annexure R5Implementation of Solid Waste Management Rule 2016 (Rule 22 of SWM, Rule 2016)

Sl. No.	Activity	Status
1	Identification of suitable sites for setting up solid waste processing facilities	Suitable sites have identified for Central Garbage Depository and incineration facilities.
2	Identification of suitable sites for setting up common regional sanitary landfill facilities for suitable clusters of local authorities under 0.5 million population and for setting up common regional sanitary landfill facilities or standalone sanitary landfill facilities by all local authorities having a population of 0.5 million or more.	Lakshadweep do not have landfill site.
3	Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities	10 Material Recovery Facility (MRF) is working in all inhabited Island in Lakshadweep. No landfill site is available.
4	Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source	4686 Community bins are placed for the collection of non-biodegradable waste from all Islands. The segregated domestic hazardous waste from all households is collected once in a week. Facilities are available for treatment of non-biodegradable and biodegradable waste. Facilities are also made to store domestic hazardous waste in CGD of all Islands. Inert solid waste is utilizing for base filling in domestic house construction.
5	Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities	Door to door collection of biodegradable wastes has started with effect from 22 <sup>nd</sup> July 2019. Covered vehicle is used.

6	Ensure separate storage, collection and transportation of construction and demolition wastes	It is under implementation
7	Setting up solid waste processing facilities by all local bodies having 100000 or more population	Not applicable
8	Setting up solid waste processing facilities by local bodies and census towns below 100000 population	The Department of Environment & Forest is implementing the Rules and solid waste processing facilities viz. compost plant, biogas plant, by commissioning new incinerators in all the Islands. The recyclable materials are transporting to mainland for its recycle and reuse, continuously.
9	Setting up common or stand alone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules	No landfill site is available in Lakshadweep
10	Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal or permitted waste under the rules	Not applicable
11	Bio-remediation or capping of old and abandoned dump sites	Not applicable

(A.C. Abdul Jabbar)  
RFO & Head (P&L)

R-6

73

Annexure RG



भारत सरकार / GOVT. OF INDIA  
लक्षद्वीप प्रशासन / LAKSHADWEEP ADMINISTRATION  
(पर्यावरण एवं वन विभाग) / (Department of Environment & Forest)  
नीति और कानूनी प्रभाग / POLICY & LEGAL DIVISION  
कवारत्ती द्वीप / Kavaratti Island - 682555  
E-mail: [lak-def@nic.in](mailto:lak-def@nic.in) and [lk-efpolicy@gov.in](mailto:lk-efpolicy@gov.in), Ph : 04896 262598

F.No.110/12/2019 - ई एंड एफ (P&L)

दिनांक: 30.06.2019

To

The Member Secretary,  
Lakshadweep Pollution Control Committee,  
Department of Science & Technology,  
UTLA, Kavaratti.

Sub: - E&F- Annual Report on Solid Waste Management at Lakshadweep in  
compliance to the Solid Waste Management Rule 2016 - Reg;

Sir,

In compliance to the Solid Waste Management Rule 2016 in UT of Lakshadweep. The department of Environment & Forest is prepared and submitted the annual report in Form- IV on Solid Waste Management in Lakshadweep in the year 2018-19 as per the Subsection (2) of Section 24 Annual Reports under the Rule.

This is issued with the approval of Secretary, Environment & Forest vide Diary No. 1914 Dated 30.06.2019.

Yours faithfully

Encl: Form- IV

  
(A. C. Abdul Jabbar)  
RFO & Head (P&L)

Copy to :

- 1) The Member Secretary, Central Pollution Control Board, Ministry of Environment, Forest & Climate Change, Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032



**Form - IV**  
[See rules 15(za), 24(2)]

**FORMAT FOR ANNUAL REPORT ON SOLID WASTE MANAGEMENT TO BE  
SUBMITTED BY THE LOCAL BODY**

CALENDAR YEAR:	DATE OF SUBMISSION OF REPORT:
2018-19	30.06.2019

1	Name of the City/Town and State	Kavaratti, UT of Lakshadweep.
2	Population	64,429 as per 2011 census.
3	Area in sq. Kilometers	32 Sq. Km.
4	Name & Address of local body Telephone No. Fax No. E-mail:	Dept. of Environment & Forest, Kavaratti 04896 262592, 04896 262598 <a href="mailto:lak-def@nic.in">lak-def@nic.in</a> , <a href="mailto:lk-efpolicy@gov.in">lk-efpolicy@gov.in</a>
5	Name of officer in-charge dealing with solid waste management (SOLID WASTEM)Phone No: Fax No: E-mail:	Range Forest Officer & Head, Environment Division, UT. Of Lakshadweep, Kavaratti. 04896 262896 <a href="mailto:Lk-efpolicy@gov.in">Lk-efpolicy@gov.in</a>
6	Number of households in the city/town Number of non-residential premises in the city Number of election/ administrative wards in the city/town	11847 Nil 85 nos.
7	Quantity of Solid waste (solid waste)	18/tpd
	Estimated Quantity of solid waste generated in the local body area per day in metric tones	35/tpd
	Quantity of solid waste collected per day	18 /tpd
	Per capita waste collected per day /gm/day	0.245 /gm/day
	Quantity of solid waste processed	18/tpd
	Quantity of solid waste disposed at dumpsite/ landfill	Nil
8	Status of Solid Waste Management service	Under Municipal Solid Waste Management all 10 inhabited Islands is producing estimated 35/tpd waste in which 15.8/tpd is kitchen waste and 2.2 is street sweeping. The rest of the 17/tpd solid waste is coconut bi-product which scattered all over the Islands is managing naturally at present.

*[Handwritten Signature]*

<b>Segregation and storage of waste at source</b>	
Whether SOLID WASTE is stored at source in domestic/commercial/institutional bins, If yes,	Yes.
Percentage of households practice storage of waste at source in domestic bins	20.41%
Percentage of non-residential premises practice storage of waste at source in commercial /institutional bins	40.95%
Percentage of households dispose or throw solid waste on the streets	Nil
Percentage of non-residential premises dispose of throw solid waste on the streets	Nil
Whether solid waste is stored at source in a segregated form, If yes,	Yes
Percentage of premises segregating the waste at source	20.41%
Door to Door Collection of solid waste	
Whether door to door collection (D2D) of solid waste is being done in the city/town	Yes
if yes	The Department of Environment & Forest started collection of door to door waste at Kavaratti Islands from 22 <sup>nd</sup> July 2019. A total of 2418 houses is participated in the scheme. Whereas in other 9 inhabited Island, the department made provision to manage their kitchen waste in their own backyards by providing compose pit/biogas plant/bucket compost etc. It is propose to start door to door collect kitchen waste from all inhabited Islands (9 Island) from 1 <sup>st</sup> week of October 2019.
Number of wards covered in D2D collection of waste	12 wards
No. of households covered	2418
No. of non-residential premises including commercial establishments, hotels, restaurants educational institutions/ offices etc covered	104 nos.

*AL-4*

Percentage of residential and non-residential premises covered in door to door collection through :					
Motorized vehicle	Nil				
Containerized tricycle/handcart	100%				
Other device	Nil				
If not, method of primary collection adopted	Not applicable				
Sweeping of streets	Yes				
Length of roads, streets, lanes, bye-lanes in the city that need to be cleaned	185 km				
Frequency of street sweepings and percentage of population covered	frequency	Daily	Alternate days	Twice a week	Occasionally
	% of population covered	Daily 100%			
Tools used	Rake, Broom, Manvetti, Pikkas, knife etc.				
Manual sweeping	100%				
Mechanical sweeping	Nil				
Whether long handle broom used by sanitation workers	Yes				
Whether each sanitation worker is given handcart/tricycle for collection of waste	No, the department is collecting the sweeping waste through four wheeler to the yard, every day.				
Whether handcart / tricycle is containerized	Not applicable.				
Whether the collection tool synchronizes with collection/ waste storage containers utilized	Yes				
Secondary Waste Storage facilities	No, each Island have maximum of 4 Sq.m in area and only one Central Garbage Depository is maintaining for solid waste management. Considering the transportation difficulties, the UTLA is under process to setup intermediate depository area in each ward for the segregation and treatment of biodegradable waste.				
No. and type of waste storage depots in the city/town	No. 10	Capacity in m <sup>3</sup> : 18600 m <sup>3</sup>			
Open waste storage sites	Nil				
Masonry bins	Nil				
Cement concrete cylinder bins	120				
Dhalao/covered rooms/space	Nil				
Covered metal/plastic containers	Nil				
Up to 1.1 m <sup>3</sup> bins	Nil				
2 to 5 m <sup>3</sup> bins	Nil				

Above 5m <sup>3</sup> containers	Nil	
Bin-less city	Yes, in addition to 120 concrete bins, the department provided 2418 blue and green bins to each households of Kavaratti Island to get the segregated biodegradable and non-biodegradable waste from each households. The 120 concrete bins is maintaining for the collection of municipal solid waste from the emigrant and immigrant people visiting in these islands. In addition the department is underway to place 35 nos. 200 litter capacity bins to collect napkins from Kavaratti Island.	
Bin/ population ratio	2418/11847. 2 bins each with capacity 10/kg to each households in Lakshadweep and the programme will be completed 31 <sup>st</sup> December 2019.	
Ward wise details of waste storage depots (attach) :		
Ward No:	1-85	
Area:	32 Sq.Km	
Population:	64429	
No. of bins placed	4991	
Total volume of bins placed	53610 m <sup>3</sup>	
Total storage capacity of waste storage facilities in cubic meters	18600 m <sup>3</sup>	
Total waste actually stored at the waste storage depots daily	2940 Kgs.	
Give frequency of collection of waste from the depots Number of bins cleared	Frequency	No. of bins
	Daily	4836
	Alternate day	Nil
	Twice a week	35
	Once a week	120
	Occasionally	Nil
Whether storage depots have facility for storage of segregated waste in green, blue and black bins	Yes. The department provided blue and green bins for the collections of non-biodegradable and bio degradable from each households at Kavaratti. Whereas the department separately made provisions to collect domestic hazardous waste once in a week by providing transportation facility to stakeholders.	
Whether lifting of solid waste from storage depots is manual or mechanical. Give percentage (%) of Manual Lifting of solid waste (%) of Mechanical lifting	Manual 1000% Nil	
If mechanical – specify the method used	Not applicable	
Whether solid waste is lifted from door to door and	Yes. At present the department is collecting door to door from 2418 houses daily. The segregated biodegradable waste directly sending to the compost	

transported to treatment plant directly in a segregated form	plant and the non-biodegradable waste is transporting to the Central Garbage Depository/MRF centre.
Waste transportation per day Type and Number of vehicles used	18 nos. of 3 wheeler and 2 nos. of 4 wheelers is using for waste transportation at present.
Animal cart Tractors Non tipping Truck Tipping Truck Dumper Placers Refuse collectors Compactors Others JCB/loader	Non tipping Truck-18 nos. Tipping Truck - 2 nos.
Frequency of transportation of waste	Daily
Quantity of waste transported each day	18 /tpd – biodegradable waste
Percentage of total waste transported daily	51.43%
Waste Treatment Technologies used	1. Thumboor model bio composting 2. Bio Gas Plant 3. Bucket Compost
Whether solid waste is processed	Yes
If yes, Quantity of waste processed daily	18/tpd
Whether treatment is done by local body or through an agency	Local body
Land(s) available with the local body for waste processing (in Hectares)	Yes
Land currently utilized for waste processing	6240 Sq.m
Solid waste processing facilities in operation	1. Thumboor model compost pit 2. Bio Gas Plant 3. Electric compost machine is ordered to supply
Solid waste processing facilities under construction	Facilities are started at Kavaratti. Require to be extended in all other inhabited Island in phased manner.
Distance of processing facilities from city/town boundary	3.5 Km.
Details of technologies adopted	The department made compost pit as Thumboor model of Alappuzha, Kerala as per the monitoring committee recommendation. Presently collecting from 2418 households at Kavaratti. Mainly kitchen wastes are composting. Total quantity is 1.350 Kgs/day. In other Islands, the sweeping biodegradable waste is composting through the same

	technology and approximately 16.65/tpd is receiving/day.
Composting .	The house to house collection started from 22 <sup>nd</sup> July 2019. The final product will be only available after 2 months.
Vermi composting	Not applicable at present
Bio-methanation	Not applicable at present
Refuse Derived Fuel	The Electricity Department is producing refuse derived fuel in Islands. The department instructed to submit timeline action plan of the work to be submitted to CPCB/Hon'ble NGT
Waste to Energy technology such as incineration, gasification, pyrolysis or any other technology ( give detail)	Not applicable
Co-processing	Not applicable
Combustible waste supplied to cement plant Combustible waste supplied to solid waste based power plants	No cement factory is available in Islands and is not applicable
Others	Nil
Solid waste disposal facilities	A total of 10 Panchayats is in Lakshadweep. The compost can be viably utilized for vegetable cultivation developed by the Panchayat Raj Institutions.
No. of dumpsites sites available with the local body	Nil
No. of sanitary landfill sites available with the local body	Nil
Area of each such sites available for waste disposal	Nil
Area of land currently used for waste disposal	Nil. The department have only MRF area with 19020 Sq.m in all Islnds
Distance of dumpsite/landfill facility from city/town	Nil
Distance from the nearest habitation	Nil
Distance from water body	Nil
Distance from state/national highway	Nil
Distance from Airport	Nil
Distance from important religious places or historical monument	Nil
Whether it falls in flood prone area	Not applicable
Whether it falls in earthquake fault line area	Not applicable
Quantity of waste landfilled each day	Not applicable

	Whether landfill site is fenced	Not applicable
	Whether Lighting facility is available on site	Not applicable
	Whether Weigh bridge facility available	Not applicable
	Vehicles and equipments used at landfill (specify)	Not applicable
	Manpower deployed at landfill site	Not applicable
	Whether covering is done on daily basis	Not applicable
	If not, Frequency of covering the waste deposited at the landfill	Not applicable
	Cover material used	Not applicable
	Whether adequate covering material is available	Not applicable
	Provisions for gas venting provided	Not applicable
	Provision for leachate collection	Not applicable
9	Whether an Action Plan has been prepared for improving solid waste management practices in the city	Yes. Action Plan on Swachh Lakshadweep Abhiyan is endorsed during the year 2014 and tenure period is from 2014-2019. Restructuring of Action Plan is under process.
10	What separate provisions are made for : Dairy related activities : Slaughter houses waste : C&D waste (construction debris) :	Attach details on Proposals. Steps taken. Nil Nil Yes. All the Construction & demolition waste generated from site is fully utilizing for baseline filling of new domestic houses, considering the shortage of construction material in remote Islands.
11	Details of Post Closure Plan	Nil
12	How many slums are identified and whether these are provided with Solid Waste Management facilities :	No. No slums are present in Lakshadweep
13	Give details of: Local body's own manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste	Total 455 Swachh workers are appointed under contract basis. Out of which 9 are Supervisors, 56 are Assessors and 390 are Karamcharis. In addition 27 Swachh Dhoot Volunteers appointed under Swachh Survekshan for the monitoring of the Swachh Lakshadweep Abhiyan in Islands.
14	Give details of: Contractor/ concessionaire's manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste	Not applicable

15	Mention briefly, the difficulties being experienced by the local body in complying with provisions of these rules	A total of 11 lakh coconut is present in 10 inhabited Islands. The bi-product of coconut became waste and destroying the aesthetical beauty of the nature. The department do not have sufficient infrastructure, manpower and processing technology to deal with the situations.
16	Mention briefly, if any innovative idea is implemented to tackle a problem related to solid waste, which could be replicated by other local bodies	The Islands are geographically isolated and 400 km away from nearest mainland port. The waste management activities started in the Island during the year 1996. Till 2012, all the non-biodegradable waste are dumping in the site under management practices. Whereas under Swachh Lakshadweep Abhiyan action has been initiated UTLA, all the dumped waste are segregated, the reuse and recyclable materials are started to transport Kochi for further process. Now all the MRF area become free from waste dumping except Kavaratti. Only 56 tonnes of cement bags is available in the MRF area that will be incinerated once the incinerator installed in Island.

This is issued with the approval of Secretary, Environment & Forest vide Diary No. 1914 Dated 30.06.2019.

Date: 30.06.2019  
Place : Kavaratti

*AL*  
*30/6/2019*  
(A.C. Abdul Jabbar)  
RFO & Head  
Environment Division

82

<https://email.gov.in/h/printmessage?id=12779&1>

lk-dst@nic.in

## Annual Report of Soild Waste 2018

**From :** Director, S&T <lk-dst@nic.in>

Wed, Jul 31, 2019 01:21 PM

**Subject :** Annual Report of Soild Waste 2018

1 attachment

**To :** Member Secretary, CPCB <mscb.cpcb@nic.in>,  
cpcbszo <cpcbszo@yahoo.com>

External images are not displayed. [Display images below](#)

Sir,

Kindly see the attachment regarding the Annual report of Solid Waste Management of UT of Lakshadweep

Regards,

Member Secretary, LPCC & Director  
Department of Science & Technology  
U.T of Lakshadweep  
Kavaratti

बेटी बचाओ, बेटी पढ़ाओ:

Annual Report 2018.PDF  
117 KB

File No.LD-03002/1/2017-LPCC-UT-LKS



भारत सरकार/GOVT. OF INDIA  
 लक्षद्वीप प्रशासन/ LAKSHADWEEP ADMINISTRATION  
 लक्षद्वीप प्रदूषण नियंत्रण समिति/LAKSHADWEEP POLLUTION CONTROL COMMITTEE  
 विज्ञान एवं प्रौद्योगिकी विभाग/ DEPARTMENT OF SCIENCE & TECHNOLOGY  
 कवरत्ती द्वीप 682 555/ KAVARATTI ISLAND -682 555

File No: LD-03002/1/2017-LPCC-UT-LKS

Dated: 31 .07.2019

सेवामें/To

The Chairman  
 Central Pollution Control Board  
 East Arjun Nagar  
 Delhi-110032

विषय /Sub: - Furnishing of Annual report regarding compliance of Solid Wastes  
 Management Rules, 2016- Reg.

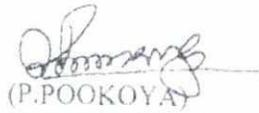
श्रीमान/Sir,

The annual report in respect of this Union Territory of Lakshadweep in the prescribed forms are duly filled and furnished for the year 2018 for further action.

Please acknowledge the receipt.

Yours faithfully

Encl:A/A

  
 (P.POOKOYA)

Member Secretary, LPCC

Copy to:-

1. The Joint Secretary, CP Divisions, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jorbhag Road, New Delhi-110003
2. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar Delhi-110032.

File No.LD-03002/1/2017-LPCC-UT-LKS

Form - V  
[See rule 24(3)]

Format of annual report to be submitted by the State Pollution Control Board or  
Pollution Control Committees to the Central Pollution Control Board

PART A

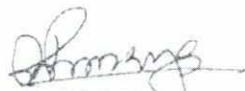
To

The Chairman  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
DELHI- 110 0032

Annual Report 2017-18

1	Name of the State/Union territory	Lakshadweep
2	Name & address of the State Pollution Control	Lakshadweep Pollution Control Committee
3	Number of local bodies responsible for management of solid waste in the State/Union territory under these rules	1
4	No. of authorization application Received	NIL
5	A Summary Statement on progress made by local body in respect of solid waste management	Attached as Annexure-I
6	A Summary Statement on progress made by local bodies in respect of waste collection, segregation, transportation and disposal	Attached as Annexure-II
7	A summary statement on progress made by local bodies in respect of implementation of Schedule II	Please attach as Annexure III NA

Date:31.07.2019  
Place: Kavaratti

  
(P. POOKOYA)  
Member Secretary, LPCC

File No.LD-03002/1/2017-LPCC-UT-LKS

PART B

**Towns/cities**

Total number of towns/cities :10

Total number of ULBs :Nil

Number of class I & class II cities/towns :Nil

**Authorization status (names/number)**

Number of applications received :Nil

Number of authorizations granted :Nil

Authorizations under scrutiny :Nil

**SOLID WASTE Generation status**

Solid waste generation in the state (TPD) :18

Collected	}	18
Treated		

Landfilled : Nil

**Compliance to Schedule I of SW Rules (Number/names of towns/capacity)**

Good practices in cities/towns : 10

House-to-house collection : 4991 (for collection of non – biodegradable waste)  
for all islands

Segregation : 375 Casual Laboures

Storage : 9 Central Garbage Depository site

Covered transportation : 18 Nos of three wheeler and 2 Nos of four wheeler  
is using for waste transportation

**Processing of SW (Number/names of towns/capacity)**

## File No.LD-03002/1/2017-LPCC-UT-LKS

Solid Waste processing facilities setup:

Sl. No.	Composting	Vermi composting	Biogas	RDF/Pelletization
1			Total 32 nos. (3 nos, 1 2m <sup>3</sup> and 2 1m <sup>3</sup> at Minicoy island and 29 nos., 2 nos 2m <sup>3</sup> and 27 1m <sup>3</sup> at Kalpeni island	

Processing facility operational: Nil

Sl. No.	Composting	Vermi composting	Biogas	RDF/Pelletization
			Total 27 nos. (3 nos, 1 2m <sup>3</sup> and 2 1m <sup>3</sup> at Minicoy island and 24 nos., 2 nos 2m <sup>3</sup> and 22 1m <sup>3</sup> at Kalpeni island	

Processing facility under installation/planned:

Sl. No.	Composting	Vermi composting	Biogas	RDF/Pelletization
1	Thumboor model bio composting	Nil	Biogas plant Approximately 7000	Nil
2	Bucket compost			

Waste-to-Energy Plants: (Number/names of towns/capacity): Nil

Sl. No.	Plant Location	Status of operation	Power generation (MW)	Remarks

Disposal of solid waste (number/names of towns/capacity):

Landfill sites identified : Nil

Landfill constructed : Nil

Landfill under construction : Nil

Landfill in operation : Nil

## File No.LD-03002/1/2017-LPCC-UT-LKS

Landfill exhausted : Nil

Landfilled capped : Nil

**Solid Waste Dumpsites (number/names of towns/capacity):**

Total number of existing dumpsites : 9

Dumpsites reclaimed/capped : Nil

Dumpsites converted to sanitary landfill : Nil

**Monitoring at Waste processing/Landfills sites: Nil**

Sl. No.	Name of facilities	Ambient air	Groundwater	Leachate quality	Compost quality	VOCs

**Status of Action Plan prepared by Municipalities**

Total number of municipalities : 1

Number of Action Plan submitted : 1

File No.LD-03002/1/2017-LPCC-UT-LKS

**Annexure I**

Lakshadweep is a group of 36 coral Islands and islets randomly scattered in the Arabian Sea at a distance of about 287 to 483 Km off the west coast of Kerala. These Islands are geographically isolated from mainland as well as from each other. Total land area of Lakshadweep is 32 Sq.Km. It has a lagoon area of 4200 Sq.Km, Territorial water of around 20,000 Sq.Km and has 0.4 million Ecologically Economic zone. Out of 36 Islands, only 10 Islands are inhabited.

The Smallest and the largest among the Islands are 0.1 Sq.Km and 5 Sq.Kmin area. Kavaratti is only considered as urban in nature. All other nine inhabited Islands are categorized as "Rural" and the population in these Islands is in between 252 to 11000. The total population of the islands is 64,429 as per 2011 census. The UT Administration has two Government Hospitals, three Community Health Centers, 5 Primary Health Centres and two First Aid Centers with a total bed strength of 200 over the 10 Islands.

In the peculiar circumstances prevailing in the Union Territory of Lakshadweep, the task of solid waste management is fully under the supervision and control of the Department of Environment and Forests U.T of Lakshadweep. Since the task of municipal waste management is not delegated to the local authorities, The Department of Environment and Forest are the implementing authorities for all of the duties specified in Rules 11 and 15 of the SWM Rules, 2016.

Under the Municipal Solid Waste Management all 10 inhabited Islands is producing estimated 35/tpd waste in which 15.8/tpd is kitchen waste and 2.2 is street sweeping. The rest of the 17/tpd solid waste is coconut bi-product which scattered all over the Islands is managing naturally at present.

File No.LD-03002/1/2017-LPCC-UT-LKS

**Annexure II**

A total of 85 wards are present in 10 Village Dweep Panchayats. 44 Waste Assessment Workers and 330 sweepers are working under the Scheme 'Sanitation, Health and Hygiene'. The scheme is implemented through the casual labourers sponsored by the respective Village Dweep Panchayats and would be under the supervision of the office of Department of Environment & Forest of the concerned Island. The islands are scattered from one another and no land fill is existing in any of the islands. Regarding stipulations under various sub clauses of Rule 11 regarding recognition and empowerment of waste pickers, it is respectfully submitted that, the UTLA do not have organized or informal sector of waste collectors, waste pickers in any of the Islands in Lakshadweep.

## Form - V

[See rules 17(2)]

FORMAT FOR ANNUAL REPORT ON PLASTIC WASTE MANAGEMENT TO BE  
SUBMITTED BY THE LOCAL BODY

Period of Reporting: 2016-17

(1)	Name of the City or Town and State:	Union Territory of Lakshadweep
(2)	Population	64429 as per 2011 census
(3)	Area in sq. kilometres	32 Sq Km
(4)	Name & Address of Local body Telephone No. Fax No. E-mail:	Department of Environment & Forest, UT of Lakshadweep Administration, Kavaratti 0489 626 2598, 0489 626 2592 Email: lk-efpolicy@gov.in & lak-de@nic.in
(5)	Total Numbers of the wards in the area under jurisdiction	85 wards
(6)	Total Numbers of Households in the area under jurisdiction	11847
(7)	Number of households covered by door to door collection	11847
(8)	Total number of commercial establishments and Institutions in the area under jurisdiction - Commercial establishments - Institutions	254 (Shops & Govt. Institutions)
(9)	Number of commercial establishments and institutions covered by door to door collection - Commercial establishments - Institutions	254
(10)	Summary of the mechanisms put in place for management of plastic waste in the area under jurisdiction along with the details of agencies involved in door to door collection	The department placed a total of 3417 community waste bins in all 10 inhabited Island.
(11)	Attach details of infrastructure put in place for management of plastic waste generated in the area under jurisdiction	MSW incinerator will be install shortly in all the islands
(12)	Attach details of infrastructure required, if any along with justification	Yes
(13)	Quantity of Plastic Waste generated during the year from area under jurisdiction (in tons)	136.00 M/T
(14)	Quantity of Plastic Waste collected during the year from area under jurisdiction (in tons)	136.00 M/T
(15)	Quantity of plastic waste channelized for recycling during the year (in tons)	Nil
(16)	Quantity of plastic waste channelized for use during the year (in tons)	The UT of Lakshadweep have no Recycling Unit. The recyclable materials are transported to Kochi for recycling
(17)	Quantity of inert or rejects sent to landfill sites during the year (in tons)	The UT of Lakshadweep have no landfill sites. The rejected material (inert waste) used for base filling in

		construction work, which is acute shortage in Island.
(18)	<p>Details of each of facilities used for processing and disposal of plastic waste Facility-I</p> <p>i) Name of operator</p> <p>ii) Address with Telephone Number or Mobile</p> <p>iii) Capacity</p> <p>iv) Technology Used</p> <p>v) Registration Number</p> <p>vi) Validity of Registration (up to)</p>	<p>The old incinerator in all 10 Island is not working. The supply order is given to Municipal Solid Waste Management incineration with a capacity of 100 kg, 50 kg and 25 Kg, is respectively. 5 nos. 100 Kg incinerator already reached in the Island of Kavaratti, Amini, Andrott, Minicoy and Agatti. And the installation and commission of incinerator is in progress. It is expected to reach 50 Kg. and 25 Kg incinerator within a month period.</p> <p>At present the department have incineration facility for processing the waste. That will not be fully installed now. But the installation process is going on in all the islands.</p> <p>Department of Environment &amp; Forest, UT of Lakshadweep</p> <p>0489 626 2598, 0489 626 2592</p> <p>100 Kg/per hr and 50 Kg/ per hr</p> <p>Incineration without energy</p> <p>Under installation</p> <p>Under installation</p>
	<p>Facility-II i) Name of operator ii) Address with Telephone Number or Mobile iii) Capacity iv) Technology Used v) Registration Number Validity of Registration (up to)</p>	Nil
(19)	<p>Give details of: Local body's own manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste.</p>	<p>The department of Environment &amp; Forest is only as the Nodal agency to look after the collection including street sweeping, secondary storage, transportation, processing and disposal of waste at Lakshadweep with the entire support of 375 casual labourers provided by the Village Dweep Panchayat in all the islands</p> <p>The department is in the final stage for contractual appointment of 455 Safai Karamcharis for deploying the management of waste at Lakshadweep</p>
(20)	<p>Give details of: Contractor or concessionaire's manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste.</p>	Nil
(21)	<p>Mention briefly, the difficulties being experienced by the local body in complying</p>	<p>The Geographical Isolation, Plastic reaching through waves and currents.</p>

	with provisions of these rules including the financial constraints, if any	cement bags for construction, huge volume of coconut bi-product etc. generated in Islands are the main difficulties experience by the local body. The appropriate technologies is the main hurdles to tackle the problems. The Union Territory do not have a cement factories and waste to energy plants is not viable and eco-friendly in Island condition. A total of 5 crore earmarked for Integrated Waste in UTLA.
(22)	Whether an Action Plan has been prepared for improving solid waste management practices in the city? If yes (attach copy) Date of revision:	Yes. Restructuring of action plan is under process (copy of Lakshadweep Abhiyan is attached)

This is issued with the approval of Secretary, Environment & Forest vide Diary No. 1864(A) Dated 17.07.2019.

(A.C. Abdul Jabbar)  
RFO & Head (Envt.)

Date: 17.07.2019  
Place: Kavaratti

**Form - V**  
[See rules 17(2)]  
**FORMAT FOR ANNUAL REPORT ON PLASTIC WASTE MANAGEMENT TO BE  
SUBMITTED BY THE LOCAL BODY**

**Period of Reporting: 2017-18**

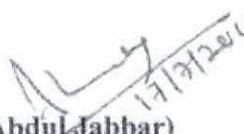
(1)	Name of the City or Town and State:	Union Territory of Lakshadweep
(2)	Population	64429 as per 2011 census
(3)	Area in sq. kilometres	32 Sq Km
(4)	Name & Address of Local body Telephone No. Fax No. E-mail:	Department of Environment & Forest, UT of Lakshadweep Administration, Kavaratti 0489 626 2598, 0489 626 2592 Email: lk-efpolicy@gov.in & lak-dcf@nic.in
(5)	Total Numbers of the wards in the area under jurisdiction	85 wards
(6)	Total Numbers of Households in the area under jurisdiction	11847
(7)	Number of households covered by door to door collection	11847
(8)	Total number of commercial establishments and Institutions in the area under jurisdiction - Commercial establishments - Institutions	254 (Shops & Govt. Institutions)
(9)	Number of commercial establishments and Institutions covered by door to door collection -Commercial establishments - Institutions	254
(10)	Summary of the mechanisms put in place for management of plastic waste in the area under jurisdiction along with the details of agencies involved in door to door collection	The department placed a total of 3417 community waste bins in all 10 inhabited Island.
(11)	Attach details of infrastructure put in place for management of plastic waste generated in the area under jurisdiction	MSW incinerator will be install shortly in all the islands
(12)	Attach details of infrastructure required, if any along with justification	Yes
(13)	Quantity of Plastic Waste generated during the year from area under jurisdiction (in tons)	148.00 M/T
(14)	Quantity of Plastic Waste collected during the year from area under jurisdiction (in tons)	148.00 M/T
(15)	Quantity of plastic waste channelized for recycling during the year (in tons)	431.49 M/T
(16)	Quantity of plastic waste channelized for use during the year (in tons)	The UT of Lakshadweep have no Recycling Unit. The recyclable materials are transported to Kochi for recycling
(17)	Quantity of inert or rejects sent to landfill sites during the year (in tons)	The UT of Lakshadweep have no landfill sites. The rejected material (inert waste) used for base filling in

		construction work, which is acute shortage in Island.
(18)	<p>Details of each of facilities used for processing and disposal of plastic waste Facility-I</p> <p>i) Name of operator</p> <p>ii) Address with Telephone Number or Mobile</p> <p>iii) Capacity</p> <p>iv) Technology Used</p> <p>v) Registration Number</p> <p>vi) Validity of Registration (up to)</p>	<p>The old incinerator in all 10 Island is not working. The supply order is given to Municipal Solid Waste Management incineration with a capacity of 100 kg, 50 kg and 25 Kg. is respectively. 5 nos. 100 Kg incinerator already reached in the Island of Kavaratti, Amini, Andrott, Minicoy and Agatti. And the installation and commission of incinerator is in progress. It is expected to reach 50 Kg. and 25 Kg incinerator within a month period.</p> <p>At present the department have incineration facility for processing the waste. That will not be fully installed now. But the installation process is going on in all the islands.</p> <p>Department of Environment &amp; Forest, UT of Lakshadweep</p> <p>0489 626 2598, 0489 626 2592</p> <p>100 Kg/per hr and 50 Kg/ per hr</p> <p>Incineration without energy</p> <p>Under installation</p> <p>Under installation</p>
	<p>Facility-II i) Name of operator ii) Address with Telephone Number or Mobile iii) Capacity iv) Technology Used v) Registration Number Validity of Registration (up to)</p>	<p>Nil</p>
(19)	<p>Give details of: Local body's own manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste.</p>	<p>The department of Environment &amp; Forest is only as the Nodal agency to look after the collection including street sweeping, secondary storage, transportation, processing and disposal of waste at Lakshadweep with the entire support of 375 casual labourers provided by the Village Dweep Panchayat in all the islands</p> <p>The department is in the final stage for contractual appointment of 455 Safai Karamcharis for deploying the management of waste at Lakshadweep</p>
(20)	<p>Give details of: Contractor or concessionaire's manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste.</p>	<p>Nil</p>
(21)	<p>Mention briefly, the difficulties being experienced by the local body in complying</p>	<p>The Geographical Isolation, Plastic reaching through waves and currents,</p>

95

	with provisions of these rules including the financial constraints, if any.	cement bags for construction, huge volume of coconut bi-product etc. generated in Islands are the main difficulties experience by the local body. The appropriate technologies is the main hurdles to tackle the problems. The Union Territory do not have a cement factories and waste to energy plants is not viable and eco-friendly in Island condition. A total of 5 crore earmarked for Integrated Waste in UTLA.
(22)	Whether an Action Plan has been prepared for improving solid waste management practices in the city? If yes (attach copy) Date of revision:	Yes. Restructuring of action plan is under process (copy of Lakshadweep Abhiyan is attached)

This is issued with the approval of Secretary, Environment & Forest vide Diary No. 1864(A) Dated 17.07.2019.

  
 (A.C. Abdul Jabbar)  
 RFO & Head (Env.)

**Date: 17.07.2019**  
**Place: Kavaratti**



भारत सरकार / GOVT. OF INDIA  
 लक्षद्वीप प्रशासन / LAKSHADWEEP ADMINISTRATION  
 (पर्यावरण एवं वन विभाग) / (Department of Environment & Forest)  
 नीति और कानूनी प्रभाग / POLICY & LEGAL DIVISION  
 कवारत्ती द्वीप / Kavaratti Island - 682555  
 E-mail: lak-def@nic.in and lk-efpolicy@gov.in , Ph : 04896 262598

F. No.109/1/2019 - ई एंड एफ (P&L)

दिनांक: 29.07.2019

To

The Member Secretary,  
 Lakshadweep Pollution Control Committee,  
 Department of Science & Technology,  
 UTLA, Kavaratti.

Sub: - E&F- Annual Report on Plastic Waste Management at Lakshadweep in  
 compliance to the Plastic Waste Management Rule 2016 - Reg;  
 Ref: Meeting Notice F.No.66/3/2018-E&F, dated 28.05.2019

Sir,

In compliance to the Plastic Waste Management Rule 2016 and Plastic Waste Management (Amendment) Rule 2018 in UT of Lakshadweep. The department of Environment & Forest is prepared and submitted the annual report in Form- V on plastic waste management in Lakshadweep in the year 2018-19 as per the Subsection (2) of Section 17 Annual Reports under the Rule.

This is issued with the approval of Secretary, Environment & Forest vide Diary No. 1910 dated 29.07.2019.

Yours faithfully

Encl: Form- V

(A. C. Abdul Jabbar)  
 RFO & Head (P&L)

Copy to :

- 1) The Member Secretary, Central Pollution Control Board, Ministry of Environment, Forest & Climate Change, Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032

भारत सरकार  
 लक्षद्वीप प्रशासन  
 पर्यावरण एवं वन विभाग  
 नीति और कानूनी प्रभाग  
 कवारत्ती द्वीप  
 DESPATCHED

**Form - V**  
*[See rules 17(2)]*  
**FORMAT FOR ANNUAL REPORT ON PLASTIC WASTE MANAGEMENT TO BE  
 SUBMITTED BY THE LOCAL BODY**

Period of Reporting: 2018-19

(1)	Name of the City or Town and State:	Union Territory of Lakshadweep
(2)	Population	64429 as per 2011 census
(3)	Area in sq. kilometres	32 Sq Km
(4)	Name & Address of Local body Telephone No. Fax No. E-mail:	Department of Environment & Forest, UT of Lakshadweep Administration, Kavaratti 0489 626 2598, 0489 626 2592 Email: lk-efpolicy@gov.in & lak-dcf@nic.in
(5)	Total Numbers of the wards in the area under jurisdiction	85 wards
(6)	Total Numbers of Households in the area under jurisdiction	11847
(7)	Number of households covered by door to door collection	11847
(8)	Total number of commercial establishments and Institutions in the area under jurisdiction - Commercial establishments - Institutions	254 (Shops & Govt. Institutions)
(9)	Number of commercial establishments and Institutions covered by door to door collection - Commercial establishments - Institutions	254
(10)	Summary of the mechanisms put in place for management of plastic waste in the area under jurisdiction along with the details of agencies involved in door to door collection	The department placed a total of 4686 Nos community waste bins in all 10 inhabited Island.
(11)	Attach details of infrastructure put in place for management of plastic waste generated in the area under jurisdiction	5 Nos MSW incinerator at a capacity of 100Kgs reached in the Islands of Kavaratti, Agatti Amini, Andrott and Minicoy and the installation and commissioning process underway. 5 Nos more 50/25Kg incinerator given supply order to ENSYS pvt Madras to the islands of Kadmat Kiltan Chetlat Bitral and Kalpeni and will be install and commissioning on or before 31 <sup>st</sup> December, 2019
(12)	Attach details of infrastructure required, if any along with justification	Yes. One no of shredder is already given supply order to the firms for Kavaratti island 9 more shredder & Crusher for plastic bottle management is required. A total amount of 9 Crore is earmarked in annual plan 2019-20 for the management of Integrated Waste in UTLA
(13)	Quantity of Plastic Waste generated during the year from area under jurisdiction (in tons)	153.00 M/T
(14)	Quantity of Plastic Waste collected during the year from area under jurisdiction (in tons)	153.00 M/T
(15)	Quantity of plastic waste channelized for recycling during the year (in tons)	173.00 M/T. The department also transported earlier segregated waste kept at CGD along with the waste generated during the year 2018-19
(16)	Quantity of plastic waste channelized for use during the year (in tons)	The UT of Lakshadweep have no Recycling Unit. The recyclable materials are transported to Kochi for recycling

(17)	Quantity of inert or rejects sent to landfill sites during the year (in tons)	The UT of Lakshadweep have no landfill sites. The rejected material (inert waste) used for base filling in construction work, which is acute shortage in Island.
(18)	<p>Details of each of facilities used for processing and disposal of plastic waste Facility-I</p> <p>i) Name of operator</p> <p>ii) Address with Telephone Number or Mobile</p> <p>iii) Capacity</p> <p>iv) Technology Used</p> <p>v) Registration Number</p> <p>vi) Validity of Registration (up to)</p>	<p>The incinerator for the incineration for non-recyclable waste / reuse waste are explained in para 11 above. In addition the department is under process to procure 10 Nos shredder and crusher to each unit of MRF in islands during the year 2019-20. It is expected install and commission on or before 31<sup>st</sup> December, 2019.</p> <p>Department of Environment &amp; Forest, UT of Lakshadweep</p> <p>0489 626 2598, 0489 626 2592</p> <p>100 Kg/per hr and 50 Kg/ per hr</p> <p>Incineration without energy</p> <p>The local body is submitting request for consent of operation of incinerator to LPCC, UTLA</p> <p>Registration process is underway</p>
	<p>Facility-II i) Name of operator ii) Address with Telephone Number or Mobile iii) Capacity iv) Technology Used v) Registration Number</p> <p>Validity of Registration (up to)</p>	Nil
(19)	<p>Give details of: Local body's own manpower deployed for collection including street sweeping, secondary storage, transportation, processing and disposal of waste.</p>	<p>The Environment Division under the department of Environment &amp; Forest is the local body under Plastic Waste Management Rule, 2016. A total of 10 islands with 85 wards came under the division till date. A total of 9 Supervisors, 56 Assessors and 390 Karamcharis are working under Integrated Waste Management Rule, 2016 in the local body under the supervision and control of Range Forest Officer and Head Environment Division. A total of 180 Km Govt. Road is maintaining under street sweeping every day. 10 Nos material Recovery Facilities areas with a total space of 19020 SqM is maintaining in islands. In addition the division has a land area of 5205 SqM for installation and commissioning of Incinerator/Shredder/Crusher in Lakshadweep. The Policy &amp; Legal Division act as implementing agency and Urban Development Department as per Plastic Waste Management Rule, 2016.</p>
(20)	<p>Give details of: Contractor or concessionaire's manpower deployed for collection including street sweeping, secondary storage,</p>	Nil

	transportation, processing and disposal of waste.	
(21)	Mention briefly, the difficulties being experienced by the local body in complying with provisions of these rules including the financial constraints, if any	The Geographical Isolation, Plastic reaching through waves and currents, cement bags for construction, etc. generated in Islands are the main difficulties experience by the local body. The appropriate technologies is the main hurdles to tackle the problems. The Union Territory do not have a cement factories and waste to energy plants in Islands. A total of 9 crore earmarked for Integrated Waste in UTLA for the year 2018-19. An amount of 10 Crore is required form SBA for transportation vehicle , automatic sweeping machines, beach area clearing equipment and manpower and infra structure development, which is immediate requirement considering the eco- sensitive zone in islands
(22)	Whether an Action Plan has been prepared for improving solid waste management practices in the city? If yes (attach copy) Date of revision:	Yes. Restructuring of action plan is under process. The department of Environment & Forest engaged Consultant for the restructuring of Action plan on Swachh Lakshadweep Abhiyan on 29 <sup>th</sup> June, 2019 (copy of Swachh Lakshadweep Abhiyan 2014-19 is attached herewith)

This is issued with the approval of Secretary, Environment & Forest vide Diary No. 1910  
Dated 29.07.2019.

  
(A.C. Abdul Jabbar)  
RFO & Head (P&L)

Date: 29.07.2019  
Place: Kavaratti

**Annual report as per Plastic waste Management Rules,2016****From :** Director, S&T <lk-dst@nic.in>

Tue, Jul 30, 2019 01:32 PM

**Subject :** Annual report as per Plastic waste Management Rules,2016

3 attachments

**To :** Member Secretary, CPCB <mscb.cpcb@nic.in>**Cc :** PA to MS, CPCB Delhi <vmoni.cpcb@nic.in>, CPCB <cpcbsuresh@gmail.com>, pkgupta cpcb <pkgupta.cpcb@nic.in>

Pl. see the annual report as per PMW rules.2016 for the year 2017 and 2018

Director  
Department of Science & Technology  
U.T of Lakshadweep  
Kavaratti

**बेटी बचाओ, बेटी पढ़ाओ:**

- **PMW.PDF**  
24 KB
- **pmw1.PDF**  
29 KB
- **pmw2.PDF**  
489 KB



भारत सरकार/GOVT. OF INDIA  
 लक्षद्वीप प्रशासन/ LAKSHADWEEP ADMINISTRATION  
 लक्षद्वीप प्रदूषण नियंत्रण समिति/LAKSHADWEEP POLLUTION CONTROL COMMITTEE  
 विज्ञान एवं प्रौद्योगिकी विभाग/ DEPARTMENT OF SCIENCE & TECHNOLOGY  
 कवरत्ती द्वीप 682 555/KAVARATTI ISLAND -682 555

File No: LD-03004/1/2017-LPCC-UT-LKS

Dated: 30.07.2019

सेवामें/To

The Chairman  
 Central Pollution Control Board  
 East Arjun Nagar  
 Delhi-110032

विषय /Sub: - Furnishing of Annual reports regarding compliance of Plastic Wastes Management Rules, 2016- Reg.

श्रीमान/Sir,

The annual report in respect of this Union Territory of Lakshadweep in the prescribed forms are duly filled and furnished for the year 2017 and 2018 as desired.

Please acknowledge the receipt.

Yours faithfully

(P. POOKOYA)  
 Member Secretary, LPCC

Encl:A/A

Copy to:-

1. The Joint Secretary, CP Divisions, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jorbhag Road, New Delhi-110003
2. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar Delhi-110032.



Form-VI

## STATE-WISE STATUS OF IMPLEMENTATION OF PLASTIC WASTE MANAGEMENT RULES, 2016 FOR THE YEAR 2018 ANNUAL REPORT Format

No. of the SPCB or PCC	Estimated Plastic Waste generation in Tons Per Annum (TPA)	No. Of registered Plastic Manufacturing or Recycling (including multilayer, compostable) units. (Rule 9)			No. of Unregistered plastic manufacturing Recycling units. (in residential or unapproved areas)	Details of Plastic Waste Management (PWM) e.g. Collection, Segregation, Disposal (Co-processing road construction etc.) (Rules 6) (Attach separate sheet)	Partial or complete ban on usages of Plastic Carry Bags (through Executive Order) ( Attach copy of notification or executive order )	Status of Marking Labelling on carry bags (Rule 8) (Specify the number of units or not complied)	Explicit Pricing of carry bags (Rule 10)	Details of the meeting of State Level Advisory Body (SLA) along with its recommendations on Implementation (Rule 11)	No. of violations and action taken on non-compliance of provisions of these Rules	Number of Municipal Authority or Gram Panchayat under jurisdiction and Submission of Annual Report to CPCB (Rule 12)
		Plastic units	Compostable Plastic Units	Multilayer Plastic units								
(1)	(2)	(3)			(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
LPCC	148	Nil	Nil	Nil	Nil	Attached	Notification FNo. 17/2/96 ST&E dated 17.07.1998 is enclosed.	NA	NA	Constitution of Advisory body Notification FNo. 66/7/2018E&F dated 11.08.2018 is enclosed. Meeting has been convened to review the effective monitoring of these rules	Nil	1

  
P. POOKOYA  
Member Secretary, LPCC

Annexure IStatus Report for the Year 2017**Collection of waste**

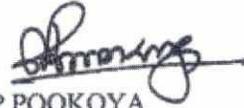
The Department of Environment & Forest is the nodal agency to look after the collection, storage, transportation, processing and disposal of waste. Total of 3417 community waste bins has been placed in all 10 inhabited islands of Lakshadweep for collection of waste.

**Segregation of waste**

The waste are collected directly from the bins by Panchayat laborers and transported to Central Garbage Depository (CGD) for segregation and disposal. Secondary storage and segregation is being carried out by the casual labors engaged with the Village Dweep Panchayat (VDP) in all islands.

**Disposal of waste**

The waste which are incinerable were transported to incinerator site and non incinerable (recyclable) were separately kept at CGD for transporting to mainland for recycling station (At present the incinerator is not working action initiated for commissioning of incinerator in all inhabited islands).



P. POOKOYA  
Member Secretary, LPCC

**Annexure I****Status Report for the Year 2018****Collection of waste**

The Department of Environment & Forest is the nodal agency to look after the collection, storage, transportation, processing and disposal of waste. Total of 3417 community waste bins has been placed in all 10 inhabited islands of Lakshadweep for collection of waste.

**Segregation of waste**

The waste are collected directly from the bins by Panchayat laborers and transported to Central Garbage Depository (CGD) for segregation and disposal. Secondary storage and segregation is being carried out by the casual labors engaged with the Village Dweep Panchayat (VDP) in all islands.

**Disposal of waste**

The local body started channelizing the plastic waste during the year 2017-18. Non incinerable (recyclable) with a quantity of 431.49M/T (including waste from previous year) were channelized for recycling. The waste which are incinerable were transported to incinerator site.



P. POOKOYA  
Member Secretary, LPCC

F. No. 1/17/88 Services (C) :- The Administrator, Union Territory of Lakshadweep is pleased to redesignate the 2 posts of Supply & Marketing Officers borne under Common cadre one each attached in the Industries Department, Kavaratti and in the Office of the Administrator, Kochi and 4 posts of Assistants borne under Common cadre, one each attached to the Office of the Deputy Director (Science and Technology), Kavaratti, Assistant Director (Planning), Office of the Administrator, Kavaratti and in General Section Secretariat, Kavaratti, as Superintendents with forward-  
ing effect.

**NOTIFICATION**

Kavaratti Island,  
Dated 14-7-1988.

**ADMINISTRATION OF THE  
UNION TERRITORY OF LAKSHADWEEP  
(SECRETARIAL)**

86/-  
(RAJEEV TALWAR)  
Administrator.

Provided that this prohibition shall not apply to polythene and plastic material used for packing, packed commodities by the producers.

U. No. 17/22-88-STE :- In accordance with Bye-Law 4 of Lakshadweep Regulations and Consumer Bye-Laws 1988, the Administrator, U. T. of Lakshadweep hereby prohibit import and or use of polythene and plastic material for packing and carrying of consumer goods in the whole of the Union Territory of Lakshadweep with effect from 1-8-1988.

**NOTIFICATION**

Kavaratti Island,  
Dated 17-7-1988.

**ADMINISTRATION OF THE  
UNION TERRITORY OF LAKSHADWEEP  
DEPARTMENT OF  
SCIENCE, TECHNOLOGY & ENVIRONMENT**

GOL. XXIV No. 14, SECTY, 24 JULY, 1993 / 241 SHAYANA (MADRAS)

**EXTRAORDINARY**



**The Lakshadweep Gazette  
PUBLISHED BY AUTHORITY**

ADMINISTRATION OF THE  
UNION TERRITORY OF LAKSHADWEEP  
DEPARTMENT OF  
SCIENCE, TECHNOLOGY & ENVIRONMENT

Kavaratti Island,  
Dated : 17-7-1998.

NOTIFICATION

F. No. 17/2/98-ST & E :- Whereas, to ensure that non-bio-degradable waste is deposited only in the garbage bins eliminating littering, as also to minimize generation of non-bio-degradable waste hazardous to the islands prohibiting the use of polythene/plastic materials for packing and carrying consumer goods, a draft bye-law, via Lakshadweep Sanitation and Conservancy bye-laws was published in the Lakshadweep Times of 27th May, 1996 inviting comments to reach the Deputy Director, (SST) on or before 24th June, 1996;

And whereas the comments so received have been duly considered.

Now, therefore, the Administrator, U. T. of Lakshadweep, in exercise of the powers conferred by section 92 of the Lakshadweep Panchayats Regulations, 1994 hereby makes the following bye-laws, namely:-

1. (1) These bye-laws may be called Lakshadweep Sanitation-Conservancy Bye-Laws, 1998.
- (2) They extend to the whole U. T. of Lakshadweep.
- (3) They shall come into force on such date as notified in the Official Gazette and different dates may be appointed for different islands.
2. In these bye-laws, unless the context otherwise requires -
  - (a) Definitions as given in Lakshadweep Panchayat Regulations, 1994 shall be applicable.
  - (b) The "Prohibited substance" means substance prohibited by notification in the Official Gazette, under bye-law 4.
  - (c) Non-bio-degradable rubbish means waste which does not degrade by natural biological process and includes polythene, plastic, glass, tetra wastes.
  - (d) Bio-degradable rubbish means waste which is degradable by natural biological process and includes food leftovers, tree leaves, coconut husk and pith, paper waste but exclude human excreta.
3. (a) No person shall dispose off or cause to be disposed off non-bio-degradable waste in any place or manner except into garbage bin when provided for collection of bio-degradable waste.
- (b) No person shall dispose off or cause to be disposed off non-bio-degradable waste in any place or manner except into garbage bin when provided for collection of bio-degradable waste.

These bye-laws may be notified in the Official Gazette provided that

THE LAKEWATER CASSETTE EXHIBITION

of non-bio-degradable substance to the extent as may be specified in such notification.

(b) On and from the date specified in the notification issued under sub-section (1), no person shall use such prohibited substance to the extent specified therein.

5. Penalty for contravention of the bye-laws: whoever fails to comply with or contravenes any provision of the bye-laws or directions issued thereunder shall in respect of each such failure or contravention be punishable with a fine which may extend to Rs. 100/-

6. Cognizance of offence: No court shall take cognizance under these bye-laws except on a complaint made by the Environment Warden of Department of Science, Technology and Environment, Lakshadweep Administration or an officer authorised in this behalf by the Administrator by notification in the Gazette.

7. Compounding of offence: An offence under these bye-laws may be compounded on payment of fine of Rs. 100/- by the offender for each offence.

SD/-

(RAJEEV TALWAR)  
Administrator.



भारत सरकार / GOVT. OF INDIA  
लक्षद्वीप प्रशासन / LAKSHADWEEP ADMINISTRATION  
(पर्यावरण एवं वन विभाग) (Department of Environment & Forests)  
कवारत्ती द्वीप / Kavaratti Island - 682566

44/c  
109

एफ.नं. 25/7/2018-ई एंड एफ

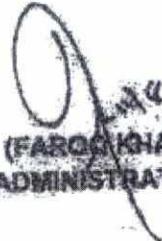
दिनांक: 13-08-2018

**NOTIFICATION**

In exercise of powers conferred by sections 3, 6 & 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with Section 16 of Plastic Waste Management Rules, 2016. I, Farooq Khan, Administrator, Union Territory of Lakshadweep is hereby constitute State Level Advisory Body (SLAB) comprising of the following members as listed below:-

Sl. No.	Designation	Member
1	The Secretary, Environment & Forest.	Chairman
2	The President cum Chief Counsellor.	Member
3	The Member Secretary, LPCC	Member
4	The Director, Panchayat	Member
5	The Director, Planning, Statistic & Taxation	Member
6	The Director, Dept. of Industries	Member
7	The Principal GSSS, Kavaratti	Member
8	The Senior most RFO, E&F	Member
9	Ms. Sunitha Ismail, Social Worker	Member
10	The Sales Tax Officer, UTLA	Member
11	The RFO, Environment, E&F	Convener

The State Level Advisory Body (SLAB) shall meet at least once in every six months to review the effective monitoring of implementation of these rules, state policy and strategy on Plastic Waste Management and give advice to Union Territory of Lakshadweep Administration to take measures that are necessary for expeditious and appropriate implementation of these rules.

  
(FAROOQ KHAN)  
ADMINISTRATOR

R-10

110

**Plastic Ban –Inspection/raid conducted by Island level Committee under Plastic Bye Law, 1998**

Sl. No	Island	Number of Inspection conducted in retail shops /markets/Hotels during the year 2018-19			
		May	June	July	Total
1	Agatti	7	0	9	16
2	Amini	5	10	39	54
3	Andrott	25	10	29	64
4	Bitra	0	2	2	4
5	Chetlat	2	0	0	2
6	Kadmat	3	9	4	16
7	Kiltan	6	5	4	15
8	Kavaratti	12	5	3	20
9	Kalpeni	2	7	6	15
10	Minicoy	3	0	3	6
	<b>Total</b>	<b>65</b>	<b>48</b>	<b>99</b>	<b>212</b>

A.C. ABDUL JABBAR  
Range Forest Officer (P&L)

8/6/2019

2017 January to  
2019 December

AR-2017-18

<https://email.gov.in/h/printmessage?id=10590&xim=1>

R-11

lk-dst@nic.in

111

---

**Biomedical waste management - annual report 2017-reg**

---

**From :** Director, S&T <lk-dst@nic.in>

Mon, Apr 29, 2019 04:52 PM

**Subject :** Biomedical waste management - annual report 2017-reg

1 attachment

**To :** mantu choudhury

<mantu.choudhury@rediffmail.com>, youthika cpcb  
<youthika.cpcb@nic.in>

Sir,

Kindly see the attachment

--

Director

Department of Science & Technology  
U.T of Lakshadweep  
Kavaratti



बेटी बचाओ, बेटी पढ़ाओ:

---

BMW report 2017.PDF  
108 KB

---



भारत सरकार/GOVT. OF INDIA

लक्षद्वीप प्रशासन/ LAKSHADWEEP ADMINISTRATION

लक्षद्वीप प्रदूषण नियंत्रण समिति/LAKSHADWEEP POLLUTION CONTROL COMMITTEE

विज्ञान एवं प्रौद्योगिकी विभाग/ DEPARTMENT OF SCIENCE & TECHNOLOGY

कवरत्ती द्वीप 682 555/ KAVARATTI ISLAND -682 555

File No.LD-03003/1/2017-LPCC-UT-LKS

Dated: 29.04.2019

सेवामि/To

Shri B.Vinod Babu,  
AD & DH, WMD-1  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi- 110 032  
E-Mail : mantu.choudhury@rediffmail.com, youthika.cpcb@nic.in.

विषय/ Sub:- Hon'ble National Green Tribunal order dated 12.03.2019 in the matter of O.A. No. 710 of 2017 regarding Biomedical Waste Management- Regarding

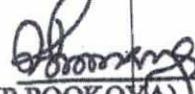
Ref: F.No.B-31011/BMW(42.30)/2019/WMD-I dated March 22,2019

श्रीमान/Sir,

Kindly refer the letter cited in the subject regarding the Hon'ble National Green Tribunal order dated 12.03.2019 in the matter of O.A. No. 710 of 2017 of Biomedical Waste Management. I am herewith forwarding the consolidated annual report of the BMW in respect of U. T of Lakshadweep for the period from January 2017 to December 2017 for further necessary action from your end.

Kindly acknowledge the receipt of the same.

भवदीय/ Yours faithfully,

  
(P.POOKOYA)

MEMBER SECREARY, LPCC

Copy to PA to Secretary, S&T and Chairman, LPCC for information.  
Copy to Conservator of Forests, Dept. of Environment & Forests for information  
Copy to Director, Health Services for information.

113

**Format for the Submission of Annual Report Information on Bio-medical Waste Management by the SPCBs/PCCs to CPCB for the period January 2017 to December 2017**

1. Name of the State Pollution Control Board/ Pollution Control Committee: Lakshadweep Pollution Control Committee
2. Name of the Nodal Officer with Telephone contract telephone no. & email: Shri Muhsin A.I, Scientist  
Mob: 9446357060, E-mail: lk-dst@nic.in
3. Total number of HCFS
  - (i) Bedded : 25
  - (ii) Non Bedded : 10
4. Total number of Beds : 15
5. Status of Authorization : 250
  - (a) Total number of HCFs applied for Authorization : Nil\*
  - (b) Total number of HCFs granted Authorization : Nil\*
  - (c) Total number of application under consideration : Nil\*
  - (d) Total number of application rejected : Nil\*
  - (e) Total number of HCFs in operation without applying for authorization : 25
6. Quantity of Bio-medical waste generation (in Kg/day)
  - (a) Bio-medical waste generation by bedded hospitals (in Kg/day) : 198 kg/day
  - (b) Bio-medical waste generation by non-bedded hospitals (in Kg/day) :-
  - (c) Any other : 225 kg/day
7. Bio-medical waste treatment and disposal : 423 in Kg/day
8. (a) Captive Bio-medical waste treatment and disposal by HCFs (Please enclose details as per Annexure -I(a))

Sl.No.	Health facility	care	Treatment & Disposal				
			No. of HCFs having captive treatment facilities	Total installed captive treatment facility			Total bio-medical waste treated & disposed by captive treatment facilities in kg/day
			Type of treatment equipment	No.	Capacity (in kg/day)		
1	Bedded	10	Incinerator	3	25	1 Kg/day. (One incinerator working at Amini island)	
			Plasma pyrolysis	Nil			
			Autoclaves	2			
			Microwave	1			7.5 kg/day
			Hydroclave				38 kg/day
			Shredder				
			Needle tip cutter	18			
			Sharps encapsulation or concrete pit	4			1.5 kg/day
			Deep burial pits	5			5.2 kg/day
			Chemical disinfection	8			32 kg/day
2	Non-bedded	15	Incinerator			2.8 kg/day	
			Plasma pyrolysis				
			Autoclaves				
			Microwave				
			Hydroclave				
			Shredder				
			Sharps encapsulation or concrete pit				
			Deep burial pits				
			Any other treatment equipment				
			Total (in kg/day)				88 kg/day



8/6/2019

2018- July to  
2018 December

AR - 2018-19

<https://email.gov.in/h/printmessage?id=10327&xim=1>

R-12

115

lk-dst@nic.in

---

**Hon'ble NGT matter-court matter-Urgent**

---

**From :** Director, S&T <lk-dst@nic.in>

Fri, Apr 26, 2019 05:38 PM

**Subject :** Hon'ble NGT matter-court matter-Urgent

1 attachment

**To :** mantu choudhury  
<mantu.choudhury@rediffmail.com>, youthika cpcb  
<youthika.cpcb@nic.in>

Kindly see the attachment

--

Director  
Department of Science & Technology  
U.T of Lakshadweep  
Kavaratti



बेटी बचाओ, बेटी पढ़ाओ:

---

— sc cc.pdf  
1 MB

---



भारत सरकार/GOVT. OF INDIA

लक्षद्वीप प्रशासन/ LAKSHADWEEP ADMINISTRATION

लक्षद्वीप प्रदूषण नियंत्रण समिति/LAKSHADWEEP POLLUTION CONTROL COMMITTEE

विज्ञान एवं प्रौद्योगिकी विभाग/ DEPARTMENT OF SCIENCE & TECHNOLOGY

कवरत्ती द्वीप 682 555/ KAVARATTI ISLAND -682 555

File No: C-18018/1/2019-LPCC-UT-LKS

Dated: 26.04.2019

सेवामें/To

Shri B.Vinod Babu,  
AD & DH, WMD-1  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi- 110 032  
E-Mail : [mantu.choudhury@rediffmail.com](mailto:mantu.choudhury@rediffmail.com), [youthika.cpcb@nic.in](mailto:youthika.cpcb@nic.in).

विषय /Sub:- Hon'ble National Green Tribunal order dated 12.03.2019 in the matter of O.A. No. 710 of 2017 regarding Biomedical Waste Management- Regarding

Ref: F.No.B-31011/BMW(42.30)/2019/WMD-I dated March 22,2019

श्रीमान/Sir,

Kindly refer the letter cited in the subject regarding the Hon'ble National Green Tribunal order dated 12.03.2019 in the matter of O.A. No. 710 of 2017 of Biomedical Waste Management. I am herewith forwarding the consolidated annual report of the BMW in respect of U. T of Lakshadweep for the period from January 2018 to December 2018 for further necessary action from your end.

Kindly acknowledge the receipt of the same.

भवदीय/ Yours faithfully,

(P.POOKOYA)

MEMBER SECRETARY, LPCC

Copy to PA to Secretary, S&T and Chairman, LPCC for information. 26/4  
Copy to Conservator of Forests, Dept. of Environment & Forests for information  
Copy to Director, Health Services for information.

**File No.LD-03003/1/2017-LPCC-UT-LKS**

Request for the Submission of Annual Report Information on Bio-medical Waste Management by the SPCBs/PCCs to CPCB for the period January 2018 to December 2018

117

Name of the State Pollution Control Board/ Pollution Control Committee: Lakshadweep Pollution

- Committee
2. Name of the Nodal Officer with Telephone contact telephone no. & email: Shri Mufsun A.I. Soman  
Mob: 9446357060, E-mail: [jk-357060@gmail.com](mailto:jk-357060@gmail.com)
3. Total number of HCFS : 25  
(A) Bedded : 10  
(B) Non Bedded : 15
4. Total number of Beds : 250
5. Status of Authorization  
(a) Total number of HCFS applied for Authorization : Nil\*  
(b) Total number of HCFS granted Authorization : Nil\*  
(c) Total number of application under consideration : Nil\*  
(d) Total number of application rejected : Nil\*  
(e) Total number of HCFS in operation without applying for authorization : 25
6. Quantity of Bio-medical waste generation (in Kg/day)  
(a) Bio-medical waste generation by bedded hospitals (in Kg/day) : 238 kg/day  
(b) Bio-medical waste generation by non-bedded hospitals (in Kg/day) : -  
(c) Any other : 289 kg/day  
Total : 527 in Kg/day
7. Bio-medical waste treatment and disposal
8. (a) Captive Bio-medical waste treatment and disposal by HCFS (Please enclose details as per Annexure -I(a))

Sl.No.	Health care facility	No. of HCFS having captive treatment facilities	Treatment & Disposal			Total bio-medical waste treated & disposed by captive treatment facilities in kg/day	
			Total installed captive treatment facility	Type of treatment equipment	No.		Capacity (in kg/day)
1	Bedded	10	Incinerator	3	25	1.2 Kg/day. (One incinerator working at Amini island)	
			Plasma pyrolysis	Nil			
			Autoclaves	2			9 kg/day
			Microwave	1			52 kg/day
			Hydroclave				
			Shredder				
			Needle tip cutter	18			1.4 kg/day
			Sharps encapsulation or concrete pit	4			4.5 kg/day
			Deep burial pits	5			38 kg/day
			Chemical disinfection	8			4.7 kg/day
2	Non-bedded	15	Incinerator				
			Plasma pyrolysis				
			Autoclaves				
			Microwave				
			Hydroclave				
			Shredder				
			Sharps encapsulation or concrete pit				
			Deep burial pits				
			Any other treatment equipment				
			Total (in kg/day)			110.8 kg/day	

b) Bio-medical waste treatment &amp; disposal by CBWTFs (Please enclose details as per Annexure -1(b))

Total number of CBWTFs		Total installed treatment capacity			Total Bio-medical waste treated in kg/day
In operation	Under construction	Type of treatment equipment	No.	Total capacity in kg/day	
		Incinerator			
		Plasma pyrolysis			
		Autoclave			
		Hydroclave			
		Microwave			
		Shredder			
		Sharps encapsulation or concrete pit			
		Deep burial pits			
		Any other equipment			
		Effluent treatment plant			
		Total (in kg/day)			

1. Total bio-medical waste generation :
2. Total bio-medical waste treated & disposed (in kg/day) :
  - By Captive Treatment facilities by the HCFs :
  - By CBWTFs :
3. Total number of violation by:
  - HCFs
  - CBWTFs : Nil
- 1) Show cause notices /directions issued to defaulters
  - HCFs : Nil
  - CBWTFs : Nil
- 2) Any other relevant information:
  - a) No. of workshops / trainings conducted during the year: Lakshadweep Pollution Control Committee has conducted two days workshop on various Waste Management Rules for the Staff of Hospitals, Department of Environment & Forests, Department of Animal Husbandry, PWD etc on 9-10 October, 2018 at the Administrative Training Institute, Kavaratti, UT of Lakshadweep
  - b) No. of HCFs installed liquid waste treatment facility : Nil
  - c) No. of captive incinerators complying to the norms :
  - d) No. of HCFs organized trainings : 1
  - e) No. of HCFs constituted Bio-medical Waste Management Committees:
  - f) No. of HCFs submitted Annual Report : 09
  - g) No. of HCFs praecusing pre-treatment of lab microbiology & Biotechnology waste. : Nil

  
 (P. POOKOYA)  
 MEMBER SECRETARY, LPCC

R-13

119

2

THE LAKSHADWEEP GAZETTE EXTRAORDINARY

**GOVT. OF INDIA**  
**LAKSHADWEEP ADMINISTRATION**  
**(DEPARTMENT OF ENVIRONMENT & FOREST)**  
**POLICY & LEGAL DIVISION**

Kavaratti Island,  
Dated : 26-06-2019.

**NOTIFICATION**

**F.No. 66/3/2018- E&F(1)/823 :-** The Advisor to Administrator U.T.of Lakshadweep, Kavaratti pleased to constitute Monitoring Cell for the implementation of Integrated Soli Waste Management Rule, 2016 with following officials as per the Hon'ble National Green Tribunal (NGT) order in OA No.606/2018 dated 14.05.2019.

Sl.No.	Designation	Member
1.	Dr.Sajeevan, Ex.Kerala Pollution Control Board Chairman and Expert member State Level Monitoring Committee, UTLA, Kavaratti	Chairman
2.	Dr.Hidayathulla, Consultant, Solid Waste Management, P&L Division, E&F, Kavaratti	Member
3.	Smt.Ameera Beegum. C.P., Junior Consultant, Solid & Plastic Waste Management Rule, P&L, Division, E&F, Kavaratti	Member
4.	Smt.Beebi Asoora, A.P., Junior Consultant, Construction & Demolition Waste Management, P&L Division, E&F, Kavaratti	Member
5.	Shri. A.C.Abdul Jabbar, RFO & Head, P&L Division, E&F, Kavaratti	Convener

The Monitoring Cell is directly attached with Advisor to Administrator's office, UTLA, Kavaratti. The Cell will look after and advice to the Advisor to the Administrator in the implementation of Integrated Waste Management Rules, 2016 in Lakshadweep.

The order will come in to force with immediate effect.

Sd/-  
(MIHIR VARDHAN)  
(ADVISOR TO ADMINISTRATOR)

R-14  
120

**Minutes of meeting in connection with 1<sup>st</sup> State Level Monitoring Cell**  
**Meeting dated 15.07.2019 in Lakshadweep**

The 1<sup>st</sup> State Level Monitoring Cell Meeting constituted as per Hon'ble NGT order dated 14.05.2019 in OA No. 606/2018 conducted in the chamber of Secretary Environment & Forest, Kavaratti on 15<sup>th</sup> July 2019 at 05.10 PM under the Chairmanship of Shri. Damodhar A.T., IFS, Secretary, Environment & Forest. The members attended in the meeting are shown at **Annexure-1**.

The Range Forest Officer & Head, Policy & Legal Division of Department of Environment & Forest, welcomed the Chairman and all the members. With the permission of the Chair, the officer made a detailed presentation on Status and implementation of Integrated Waste Management Rule, 2016 in UT of Lakshadweep. After elaborated discussion, the following decisions were arrived at.

1. **Bio Medical Waste Management in UTLA:** - The Director, DMHS, UTLA, Kavaratti briefed the present situation of Bio Medical Management Status in Lakshadweep. It is informed that autoclaves for health care facilities is already tendered and finalized. The shredder for syringes and incinerator will be procured soon. The action may be initiated to conduct spore test in all health care facilities. It is directed to ensure that necessary funds are allocated for the procurement of the equipment's and machineries under Bio Medical Waste Management Rule 2016. It is also directed to ensure to provide list of medical/paramedical staff from each HCFs to Dept. of Environment & Forest for making training arrangement under Bio Medical Waste Management Rule 2016. Department should take immediate step for implementing the Action Plan on Bio Medical Waste Management Rule as per NGT direction dated 14.05.2019, including the strengthening of manpower and infrastructure development. A fortnight report may be submitted to the Monitoring Cell to update the status to the Hon'ble Administrator, UTLA in this regard. **(Action: Director, DMHS, UTLA, Kavaratti)**
2. **Bio Degradable Waste Collection & Disposal:** - The Committee unanimously decided that the pipe compost is not suitable in Island condition. It is decided to carry out house to house collection of waste and scientific disposal through SHGs/NGOs/experienced labours from the Islands. The Committee suggested to include thatched roof as eco-friendly roof tops in Island situation and be included in the Policy & Strategy documents under eco-tourism plan of Lakshadweep. The Committee unanimously agreed that Bio fencing using coconut leaf stick will be the unique model and help to reduce coconut bi-product generation in Islands and will improve economic status of the Islanders. **(Action: RFO & Head, Environment Division, E&F, Kavaratti)**
3. **Uniform/Liveries to Swachh Workers:** - The Committee recommended to provide olive green colour over coat with logo of Swachh Bharat Abhiyan to the ladies working under Swachh Karamcharis/Assessors/Supervisors. Whereas, the Committee recommended full suit (olive green colour) to the male staff working under the Swachh Lakshadweep Abhiyan. **(Action: RFO & Head, Environment Division, E&F, Kavaratti)**
4. **Plastic Waste:** The Committee decided to give intensive to the stakeholders who return plastic covers and soft drink bottles left out from packed items in way back policies. The covers/plastic bottles will be taken in kilogram. The Committee recommended Rs. 10/-

per Kg. that may enable to keep the aesthetic beauty of the Island from plastic pollution. (Action: RFO & Head, Environment Division, E&F, Kavaratti).

5. **Land Acquisition & CGD Fencing** : The RFO & Head, Policy & Legal Division informed that the land earmarked for the collection, segregation and incineration of non-biodegradable waste is taken for 55 years of lease period. The Committee suggested to start acquisition proceedings as per the act, which is pre requisite for the effective management of solid waste in the territory. It is also suggested to hand over the present lease land to LPWD for the construction of compound wall, material recovery facility, retiring room for the staff etc. as per the Solid Waste Management Rule 2016 with the prior approval of Competent Authority. (Action: RFO & Head, Environment Division, E&F, Kavaratti)
6. **Segregated Waste Disposal** : The RFO, Policy & Legal Division informed that suitable contractors are not available to take over the segregated waste from CGD at present. The Committee suggested that segregation has to be done as per the mandatory requirement as per Solid Waste Management Rule 2016 and arrangement will be done with the suitable vendors from Kerala in later stage. (Action: RFO & Head, Environment Division, E&F, Kavaratti)
7. **Septage Treatment Plant**: The Committee recommended to start a septage treatment plant with a capacity of 1000 litre/day with the same technology practicing at Brahmapuram and Port Trust at Kochi, Kerala. The land identified by the department (6140 Sq.m) near Dairy Farm at Kavaratti may be utilized for the installation of Septage Treatment Plant with Bio Park. The treated out flow water and sludge may be utilized for the management of Bio Park. The plan sketch with lease land may be handed over to Superintending Engineer, LPWD, Kavaratti for the installation of Septage Treatment Plant and Bio Park with the prior approval of Competent Authority. (Action: RFO & Head, Environment Division, E&F, Kavaratti).
8. **LPCC & Incinerator** : The Committee suggested to take the consent of Lakshadweep Pollution Control Committee immediately for the establishment of incinerator and Septage Treatment Plant at Kavaratti Island. (Action: RFO & Head, Policy & Legal Division, E&F, Kavaratti).

The committee meeting ended at 06.20 PM with thanks to the chair.

  
 (Damodhar A.T.,) IFS  
 Secretary, Environment & Forest

**F.No.110/7/2019-E&F(P&L).**

**Dated 15.07.2019**

To

All the Members concerned.

Copy to:

1. The SE, LPWD, UTLA, Kavaratti
2. The Director, DMHS, UTLA, Kavaratti
3. The RFO & Head, Environment Division, E&F, Kavaratti
4. The RFO & Head, Policy & Legal Division, E&F, Kavaratti
5. The PA to Advisor to Administrator. UTLA, Kavaratti for his kind information, please

Monitoring Committee meeting  
 Under M/s order dated 14.5.2019  
 in OA NO. 606/2019.

Sl.No.	Name & Designation	Signature
1	Damodhar AT (Secy. EGT)	<del>Signature</del> 15/5/19
2	D. C. G. Mahalingam Jeeva DTS in charge	<del>Signature</del>
3	D. K. Srinivasan T.O. EGT	<del>Signature</del>
4	P. Parthasarathy, Director, S&T	<del>Signature</del>
5	Dr. P. Attakoya, Director (CAT)	<del>Signature</del> 15.7.19
6	Dr. H. Rajagopalakrishnan, IAS (Consultant)	<del>Signature</del>
7	Naseem R. IAS, Consultant (Farm manager)	<del>Signature</del> 15/5/19
8	Raseem Begum FHM, Livestock Assistant (WL), EGT	<del>Signature</del> 15/5/19
9	Dr. B. Anwarul Haque IR. consultant (EPD mode)	<del>Signature</del>
10	Amur Begum C.P. IR. consultant	<del>Signature</del>
11.	A. C. Abdul Jabbar RFO (P&L)	<del>Signature</del>



# लक्षद्वीप का राजपत्र The Lakshadweep Gazette

PUBLISHED BY AUTHORITY  
EXTRAORDINARY

VOL. LV. No. 15 THURSDAY, 27th JUNE, 2019 /11th ASHADA, 1941 (SAKA)

GOVT. OF INDIA  
LAKSHADWEEP ADMINISTRATION  
(DEPARTMENT OF ENVIRONMENT & FOREST)  
POLICY & LEGAL DIVISION

Kavaratti Island,  
Dated : 26-06-2019.

## NOTIFICATION

**F.No. 12/6/2018(1)/822 :-** The Advisor to Administrator U.T.of Lakshadweep, Kavaratti pleased to constitute a Special Task Force(STF) for the effective implementation of Integrated Waste Management Rule, 2016 with the following officials as per the Hon'ble National Green Tribunal (NGT) order in OA No.606/2018 dated 16.01.2019.

Sl.No.	Designation	Member
1.	Shri.Gaurav Yadav, DANICS, ADM	Member
2.	Shri.Abdul Nazer U, Senior Chemist, Dept.of Science & Technology	Chairman
3.	Shri.B.Mohammed, Inspector HQ	Member
4.	Shri.A.C.Abdul Jabbar, RFO & Head, P&L Division, E & F, Kavaratti	Member
		Convener

The Special Task Force (STF) will look after and monitor the implementation of Integeated Waste Management Rules, 2016 in Lakshadweep.

The order will come in to force with immediate effect.

Sd/-  
(MIHIR VARDHAN)  
(ADVISOR TO ADMINISTRATOR)

1<sup>st</sup> meeting of Special Task Force (STF) under Integrated Waste Management dated 23<sup>rd</sup> July, 2019

The special Task Force (STF) for integrated waste management in UTLA constituted as per Hon'ble NGT order in OA No.606/2018 dated 14<sup>th</sup> May, 2019. The notification of the constitution of STF was issued on 26<sup>th</sup> June, 2019. The first meeting of STF has been conducted under the chairmanship of Additional District Magistrate (ADM), UTLA, Kavaratti on 23<sup>rd</sup> July, 2019. The members attended the meeting as shown at **Annexure 1**. The STF discussed different waste related issues in UTLA like Municipal Solid Waste, Plastic Waste, Bio medical Waste and Construction and Demolition waste, coastal regulation etc as per the directions of the Hon'ble Court. The members also discussed the NGT order dated 14<sup>th</sup> May, 2019 and the objectives and responsibilities vested with special task force for its vigilant and immediate implementation in scientific manner. After detailed discussion, the committee arrived at the following points as stated below:

1. The STF directed the Executive Agency to keep all public places neat and clean in islands through Swachh Workers appointed for the purpose (Action: Conservator of Forest, E&F/ Executive Officer, Panchayat in all islands)
2. The Executive Agencies under integrated waste management in UTLA should ensure the scientific disposal of waste by proper collection, segregation and transportation. (Action: Conservator of Forest, E&F /Director, Medical and Health Services/ SE, LPWD)
3. The department of Environment and Forest in the meeting reported that the UTLA prepared Policy, strategy and Action Plan for integrated waste management whose goals are to be achieved by 31<sup>st</sup> December, 2019. The Chairman opined to revise the Action plan on integrated waste according to the new rules and guidelines made by the Ministry/CPCB (Action: Conservator of Forest, E&F)
4. The Range Forest Officer, Environment reported that Solid Waste Management Cell is already created by the UTLA. The Policy and Legal Division of the Department of Environment & Forest is acting as Solid Waste Management cell (SWMC) as per the direction of 3<sup>rd</sup> meeting of State Level Advisory Body (SLAB). The committee recommended to institute awards/rewards to the Panchayat Raj Institutions who have shown good performance in the integrated waste management in UTLA. (Action: Conservator of Forest, P&L)

ALY

AA

BY

W. P. K.

5. The Range Forest officer, Environment in the meeting reported that no landfill site is available in UTLA but a Central Garbage Depository is there in the islands. The committee also noticed that huge piles of plastic cement bags can be seen at various places in all the islands and recommended for their immediate disposal at the earliest. (Action: Conservator of Forest)
6. The E&F department informed that Lakshadweep has very limited land for its development. Also no landfill site is available in any of the island. Therefore, the committee opined that horticultural land area or plantation site may be developed around the Central Garbage Depository in each island considering the Hon'ble NGT order in this regard (Action: Conservator of Forest)
7. The Committee is of the view that the Refused Derived Fuel (RDF) from electricity generation in all the islands can deteriorate the environment, if not properly managed. The committee directs Executive Engineer, Electricity to prepare the action plan with proper timelines within a month time in this regard (Action: EE, Electricity, UTLA)
8. The committee was informed by E&F department that all inhabited islands are under process for installation and commissioning of incinerator for the direct incineration of plastic waste and the process will be completed soon. The committee suggested that all the executing agencies shall ensure complete segregation of waste before incineration. (Action: Conservator of Forest /Director, DMHS)
9. The Range Forest officer reported to committee that all the inert waste generated from segregated waste is being utilised for the baseline filling in domestic house construction work at present. The committee recommended that a committee consisting of Junior Engineer, LPWD and a member from pollution control committee should inspect and certify such waste before issuing it for base filling for the construction of buildings in future. (Action: Member Secretary, LPCC/ SE, LPWD)
10. The S&T department reported that the Domestic Hazardous and e-Waste is collected by the E&F department along with non biodegradable waste at present. The committee is of the view that the department should collect all domestic hazardous and e-waste separately from other plastic/non biodegradable waste. Arrangements may be made to collect domestic hazardous/e-waste separately at least once in a week from households in all the

ALY

①

Hynd

- islands. In the meantime stakeholders should be made aware of the menace of the hazardous/e-waste and its proper disposal. (Action: Conservator of Forest)
11. The E&F department informed that a total of 13 single used plastic are banned in Lakshadweep. The committee noted that a number of banned items are available in retail shop even after its complete ban in the islands. It is recommended that capacity building and awareness programmes shall be conducted for all stakeholders and strict enforcement of the law shall also be carried out by all the concerned departments like Police and E&F. (Action: Conservator of Forest/ SP/ LPCC)
12. The committee took a serious note of the burning of bio waste especially coconut bi-products which is one of the main and serious cause of pollution in the islands. Many times plastic and other hazardous waste is also burnt which may be one of the reasons of the increasing number of cancer patients in Lakshadweep. Burning of waste has become a regular phenomenon across all the islands and the same can be noticed in each and every locality in the islands. The committee recommended complete ban on burning of waste immediately through notification by the UTLA. Committee was also informed by Police and E&F department that till date no fine has been imposed and no person has been booked under the relevant laws. The committee also recommends for the strict enforcement of the environmental laws and directs the Police and E&F department to submit fortnightly action taken report to STF in this regard along with the details of the money collected as fine and prosecution. (Action: Conservator of Forest/ SP/ LPCC,)
13. The committee noticed that the UTLA has yet not created any website for the dissemination of data/information to the public regarding integrated waste management. The committee recommends that E&F department shall start a website specifically for integrated waste management. (Action: Conservator of Forest)
14. The committee recommended that E&F department shall publish the Hon'ble NGT directions in OA No.606/2018, dated 14<sup>th</sup> may, 2019 in Malayalam and to circulate the same among all stakeholders for their information immediately (Action: CEO, DP/Conservator of Forest)
15. The committee opines to install CCTV cameras around Central Garbage Depository in each Island, immediately and to install GPS in Government waste collection vehicles for proper monitoring in future (Action: Conservator of Forest)



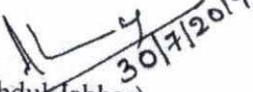
16. The department informed that the Annual report under Plastic Waste management Rule, 2016-17 and 2017-18 has already been submitted to Pollution control committee (LPCC). The committee recommends that E&F department shall submit the Annual Report for the year 2018-19 also as per Plastic waste management Rules, 2016 and Solid Waste management Rules, 2016 immediately (Action: Conservator of Forest)
17. The E&F department informed that no Sewage Treatment Plant is there in Lakshadweep. The work is under progress to install and commission one 10m<sup>3</sup> Septage Treatment plant at Kavaratti. The department has already identified 6240 sq.m land area away from uninhabited place in Kavaratti for the plant. The departmental officers visited Bramapjuram STP and Port trust STP at Kochi, Kerala and recommended the same technology for the kavaratti STP plant. The committee under the Chairmanship of Secretary, Environment & Forest recommended the same and LPWD will shortly start the tender process in this regard. The STF committee recommended to install the Septage Treatment Plant adjacent to Bio park for the utilisation of treated water properly in time bound manner. Similar plants shall also be installed in all the remaining islands. The committee also recommends that the E&F department and LPWD shall also explore the feasibility of Sewage Treatment Plants in all the islands. (Action: Secretary, E&F/ SE, LPWD)
18. The committee noted that uncontrolled sand mining and shingles collection from beaches for domestic house construction may deteriorate the environment around the coral reefs and beaches. The Police/Forest department shall taken immediate action to control uncontrolled sand mining/coral mining from seashore areas in island. Patrolling shall be increased in the seashore areas specially during evening and night time. In this regard Police and E&F department shall submit fortnightly report to the STF about the action taken. (Action: SSP/ Conservator of Forest)
19. The Range Forest officer reported that no legacy waste is available in Central Garbage Depository of any of the island. But in total, 56 ton of cement bags/non sorted non biodegradable waste is available in Central garbage Depository of all the islands. The action has already been initiated to recover the reusable items from non sorted item. The committee recommends that E&F department shall speed up the segregation and all the



- cement bags in CGD shall be incinerated after installation and commissioning of incinerator in islands without any further delay. (Action: Conservator of Forest)
20. The Hon'ble National Green Tribunal stressed for the recovery from the offenders for polluting the environment by applying "polluter pay principle" in islands. The committee recommended that the Lakshadweep pollution Control Committee (LPCC) shall take immediate step against the polluters as per Environment protection Act, 1986 and the rules there under for recovery of adequate compensation for restoration of environment. (Action: MS, LPCC)
21. The E&F department informed that the UT Administration has declared Kavaratti, Amini and Andrott as model islands. The committee opined to develop the model island of national standard under integrated waste management (Action: Secretary, E&F)
22. The committee noted that there is a disproportionate increase in the number of vehicles in the islands which may create serious problems in near future. Therefore, committee recommends to ban purchase of all new 4 wheeler private vehicle and also to restrict the purchase of new 2 wheelers for next two years till the time Road and Transport department comes up with a new transport policy to mitigate the environmental degradation and congestion in small and tiny ecologically sensitive islands. (Action: Director, Road & Transport, UTLA)

  
(M.K. Habsabi)  
Member (S&T)

  
(Ajmal Khan V)  
Member (LP)

  
(A.C. Abdul Jabbar)  
Member (E&F)  
30/7/2019

  
(Gaurav Yadav)  
Chairman, STF

**F.No.110/9/2019-E&F (P&L)**

**Dated 30.07.2019**

To

1. All the concerned HODs
2. The Members Concerned

Copy to

1. The PA to Advisor to Hon'ble Administrator, UTLA, Kavaratti for kind information.

**BEFORE THE NATIONAL GREEN TRIBUNAL AT NEW DELHI  
O.A NO. 606 OF 2018**

**IN THE MATTER OF:-**

**Compliance of Municipal Solid Waste Management Rules, 2016**

**INDEX**

S. No	PARTICULARS	PAGE
1	VAKALATNAMA	1

NEW DELHI

FILED BY

DATED :

*Rajesh Kumar Das*

Rajesh Kumar Das

Legal Counsel for Lakshadweep Administration

B-244, LGF, G.K PART-1,

NEW DELHI

PH-9868676799, 9871795199

Email ID:

orajputra@gmail.com

IN THE NATIONAL GREEN TRIBUNAL, DELHI

130

Original Application / Appeal / Misc. Application No. 606.....of 2018

IN THE MATTER OF:

...Compliance of Municipal Solid waste Management Rules, 2016.....Applicant(s)  
Appellant(s)  
VERSUS  
..... Respondent(s)

VAKALATNAMA

I/We **Union Territory of Lakshadweep**, Applicant(s) / Appellant(s) / Respondent(s) in the above Original / Misc. Application /Appeal do hereby appoint and retain **Shri Rajesh Kumar Das**, Advocate to act and appear for me/us in the above Original / Misc. Application /Appeal and on my/our behalf to conduct and prosecute (or defend) the same and all proceedings that may be taken in respect of any application connected with the same or any decree or order passed therein including proceedings in taxation and applications for review, to file and obtain/ return of documents and to deposit and receive any money on my/our behalf in the said Original / Misc. Application /Appeal and in applications for Review and to represent me/us and to take all necessary steps on my/our behalf in the above matter. I/We agree to ratify all acts done by the aforesaid Advocate in pursuance to this authority.

Dated this the 9th day of August 2019

Accepted, Identified & Certified

Put Signature(s) below:

**Shri Rajesh Kumar Das**  
Advocate

B-244, LGF  
G.K Part-1  
New Delhi-110048  
Ph: 09868676799



*Asar Pal Singh*

असर पाल सिंह/Asar Pal Singh  
स्थानिक आयुक्त/Resident Commissioner  
केन्द्र, लक्षद्वीप, नई दिल्ली/UT Admn. of Lakshadweep  
लक्षद्वीप हाऊस/Lakshadweep House  
चानक्यपुरी, नई दिल्ली/Chanakya Park, New Delhi

MEMO OF APPEARANCE

To,  
The Registrar  
National Green Tribunal  
New Delhi

Sir,

Kindly enter my appearance in the above mentioned Original / Misc. Application /Appeal / Reference / Review made on behalf of the above named Applicant(s)/appellants(s)/Respondent(s).

Yours faithfully

*Rajesh Kumar Das*  
(**Shri Rajesh Kumar Das**)  
Advocate for the Applicant (s)  
Respondent(s) / Appellant (s)

New Delhi  
Dated: 09/08/19....

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

Case No.: O-A No. 606 of 2018

IN THE MATTER OF:

Compliance of Municipal  
Solid Waste <sup>Versus</sup> management Rules - 2016

PROOF OF SERVICE

APPLICANT	
RESPONDENT NO.1	
RESPONDENT NO.2	Not in services
RESPONDENT NO.3	
RESPONDENT NO.4	
RESPONDENT NO.5	
RESPONDENT NO.6	
RESPONDENT NO.7	
RESPONDENT NO.8	
RESPONDENT NO.9	
RESPONDENT NO.10	

Rajesh Kumar Das  
Rajesh Kumar Das